



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/152/2025 FIXED	INDIAN OIL CORPORATION LTD. AND 4 ORS. Versus M/S S.H ENTERPRISE	MISS. R R KAKATI	
2	I.A.(Civil)/1574/2025 in WA/464/2023 WITH WA/464/2023 CAVT. NO. 12962023,117800013152/023,	MEENAKSHI GOHAIN Versus RANJAN BORDOLOI AND ORS RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SMITH MR T CHAKRABORTY MR. D CHOUDHURY	SC, FOREST MR. D CHOUDHURY SC, FOREST MR A C BORBORA MR. P P DUTTA (R-6) MR. M DUTTA (R-4,7) MD S HOQUE MR. M SMITH MR. N BORPATRAGOHA MR H J SAIKIA MS P SARMA (R-6) MS. P P DAS (R-6) FOR CAVEATOR SC, PCB
- FOR FRESH ADMISSION WITH STAY/BAIL -				
3	WA/18/2025 B/O	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS	MR B K SINGH	MS. N DEY MR K KALITA
4	WA/169/2025	SHOHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. A M KHAN MR T T MONI R. ALI	SC, EDU
5	WA/170/2025	DNP LIMITED Versus TAPAN KUMAR DUTTA	MR K KHANNA MS M DAS	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
6	WA/156/2025	SMTI GEETA BARMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR.S DAS MR.H GOGOI MS. P KALITA	GA, ASSAM SC, AG SC, PWD

7	WA/164/2025	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
	WITH I.A.(Civil)/1619/2025 in WA/164/2025	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
8	WA/167/2025	ANURAG PODDAR Versus THE UNIVERSITY GRANTS COMMISSION AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/264/2025	ANANTA RAM NATH AND ORS Versus DR BIJOYA CHOUDHURY AND ANR	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	
2 WP(C)/1692/2025 FIXED	MRIGANKA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. B RAHMAN	SC, SEC. EDU.
3 WP(C)/1956/2025	DR ABDUL MALIK AHMED Versus ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MR. R MAZUMDAR A H AHMED	SC, AAU
4 WP(C)/2022/2025 FIXED	MD FARHAN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. D GOGOI	SC, HIGHER EDU SC, DIB. UNIVERSITY
5 WP(C)/2232/2025 FIXED	NOWAB ALI Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MR M KHAN M ALI	SC, ELEM. EDU SC, SEC. EDU. SC. BTC SC. SSA
6 WP(C)/2313/2025 FIXED	CHANDAN KUMAR BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR G BAISHYA MS. P DAS K BANIK	SC, APSC SC, SEC. EDU.
7 WP(C)/2406/2025 FIXED	BIMAL KRISHNA MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, SEC. EDU. SC, K A A C SC, FINANCE
8 WP(C)/2561/2025 FIXED	SUMON RAJ FIROJ Versus THE STATE OF ASSAM AND 9 ORS.	MR. K A MAZUMDER MR A HAI S A ISLAM	GA, ASSAM SC, SEC. EDU.
9 WP(C)/2765/2025 FIXED	MD KHALED AKTAR CHOUDHURY Versus THE STATE OF ASSAM	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
10 WP(C)/2767/2025 FIXED	LUTFA KHANOM Versus THE STATE OF ASSAM	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
11 WP(C)/2769/2025 FIXED	ABDUL AHAD Versus THE STATE OF ASSAM AND OTHERS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
12 WP(C)/2770/2025 FIXED	PARVEEN SULTANA Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM

13	WP(C)/2773/2025 FIXED	SAGAR CHANDA Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
14	WP(C)/2810/2025	SHRI MRIDUL KUMAR LASKAR Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA MS. B HAZARIKA MR D MAHANTA	SC, EDU
15	WP(C)/2819/2025	AKHTAR HUSSAIN Versus THE STATE ASSAM 5 ORS	MR. S. ALOM	SC, SEC. EDU.
16	WP(C)/2828/2025	IJAJ AHMED CHOUDHURY Versus THE STATE OF ASSAM 5 ORS	MR. N HOSSAIN MR N SARMA MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
17	WP(C)/2830/2025	HAREN KHOUND Versus THE STATE OF ASSAM AND ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM SC, SEC. EDU.
18	WP(C)/2831/2025	UTTARA BALA DEKA AND ORS Versus THE STATE OF ASSAM AND ORS	MR R S CHAUHAN MS. D CHAUHAN	SC, ELEM. EDU SC. BTC SC, FINANCE
19	WP(C)/2832/2025 B/O	NARGISH SULTANA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
WITH I.A.(Civil)/1646/2025 in WP(C)/2832/2025				
		NARGISH SULTANA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
ORDER (STAY VACATING)				
20	I.A.(Civil)/1408/2025 in WP(C)/5846/2021	SHEIKH HANIF UDDIN Versus BAHARUL ISLAM AND ORS	K U AHMED	SC, ELEM. EDU GA, ASSAM MR K BHUYAN
WITH WP(C)/5846/2021				
		MD. BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H BHUYAN MR K BHUYAN MR. O U AHMED	SC, ELEM. EDU GA, ASSAM K U AHMED (r-5,6,7) MS P SARMA (r-5,6,7) MS N HASAN (r-5,6,7)
ADMISSION				
21	WP(C)/2348/2020 PART-HEARD, FIXED	SATYAJIT DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MR D MAHANTA (R-5) SC, G U
WITH WP(C)/6853/2021				
22	WP(C)/6853/2021	UDIPTA TALUKDAR Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	SC, G U
23	WP(C)/3660/2022 B/O	JAMAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU MR. S A HUSSAIN (R7, R8) MR D J HALOI (R7, R8)
24	WP(C)/3918/2022 WITH LCR, B/O	MD. MAHAMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR. N G KUNDU	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
WITH I.A.(Civil)/497/2024 in WP(C)/3918/2022				
		MD. MAHAMMAD ALI, Versus THE STATE OF ASSAM AND 7 ORS	MR. S NATH	MR. A R BHUYAN GA, ASSAM SC, SEC. EDU.
25	WP(C)/4910/2022 FIXED	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	GA, ASSAM SC, SEC. EDU.
26	WP(C)/6080/2022 B/O	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C

27	WP(C)/7405/2022 FIXED	SANATH KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
28	WITH WP(C)/7786/2022	KANIKA NATH Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
29	WP(C)/8395/2022 FIXED	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
30	WP(C)/1012/2023 FIXED	ENTAZ ALI MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WP(C)/556/2024 FIXED	DR. TILAK SARMAH Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	SC, HIGHER EDU MR. P HAZARIKA (r-3,4) MR. H S BORAH (r-3,4) DR P AGARWAL(R-5)
32	WITH WP(C)/4721/2021	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
33	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
34	WP(C)/599/2024 B/O	KAMAL DAS Versus THE STATE OF ASSAM AND 3 ORS	J SHARMA G. DAS S MEDHI	SC, HIGHER EDU MR B D DAS (R-4) MR H K SARMA(R-4) MR S BORA(R-4) MR J LOTHAR(R-4)
35	WP(C)/2681/2024 FIXED	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU A RAHMAN (R8, R14, R17, R20) MR. S. SUR (R8, R14, R17, R20)
	WITH I.A.(Civil)/2525/2024 in WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU DR. P AGARWAL (R-3)
36	WP(C)/3531/2024 FIXED	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
37	WITH WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
38	WP(C)/4173/2024 FIXED	TAHERA SIDDIKA LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM MR. P SAIKIA
39	WP(C)/5287/2024 FIXED	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM SC, BTC
40	WP(C)/6195/2024 FIXED	MD. MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR(R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MS. N M LONGKENG(R-5) J MEDHI (R-5)

ORDERS

41	Cont.Cas(C)/520/2016 FIXED	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
42	Cont.Cas(C)/355/2017 IN WP(C)/6794/2013 (D/O), FIXED	MAINA KUMAR DAS Versus PREETAM SAIKIA and ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGOHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR. P K BORAH (R-4) MR.N SARMA(R-1) MR B KAUSHIK (R-4) MS.K DAS(R-1)
43	WP(C)/778/2021 FIXED	DR. SANGHAMITRA CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 6 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-6) MR. P J PHUKAN (SC, GAUHATI UNIVERSITY, R- 1,2,3) MR. S K DEKA MR. M DAS (R-6) SC, U G C (R-7)
44	Cont.Cas(C)/254/2023 B/O	SAMUDRA HALOI AND 2 ORS Versus NARAYAN KOWAR AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR S M T CHISTIE(R-1) MR. N J KHATANIAR (R-2) MR. B GOGOI(R-3) MR P NAYAK(R-3) MR B KAUSHIK(R-2) MR B KAUSHIK(R-2) MR A CHALIHA (R-3) R M BAROOAH(R-3)
45	Cont.Cas(C)/664/2024 B/O	ABDUL MANNAF Versus SMT. SURANJANA SENAPATI AND ANR	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MR. P K BORAH(R-1)
46	Cont.Cas(C)/682/2024 B/O	TAPASI NATH Versus MAMATA HOJAI, AES AND 3 ORS.	MR. S K DAS MR R KARIM MR A I TALUKDAR	MR B DEURI (R-2)
47	WP(C)/2271/2024 B/O	JIBAN CH. CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	MR. S CHAUHAN (R-56) MRS. K DEVI (R45, R49, R53, R80) MR B K DAIMARI (R- 11,38,40,42,47,62,76,86) P HAZARIKA (R-18,23,85) P HAZARIKA (R-18,23,85) MR. N K KALITA (R- 16,21,22,31,39,48,54,63) MR. P K DAS(R-35,66) MR. J KALITA (R-74, R77, R64, R82) MR. P MAZUMDER(R-56) T CHAKMA (R-18,23,85) MS S A KHALIFA (R45, R49, R53, R80) R DEB(R-56) MR SOHAING(R-74,77,64) SC, SEC. EDU. SC, BTC R MURMU (R-41) N DEB (R45, R49, R53, R80)
48	WP(C)/2687/2024 B/O	PANCHABATI DEVI Versus GAUHATI UNIVERSITY AND 4 ORS	MR. S C KEYAL	SC, G U
49	I.A.(Civil)/3712/2024 B/O in WP(C)/1264/2023 WITH WP(C)/1264/2023	SASANKA BUJAR BARUAH AND ORS Versus THE STATE OF ASSAM AND 5 ORS SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI MR. K N CHOUDHURY G. GOSWAMI (P1-P3, P5- P7, P16) MR H K NATH (P1-P3, P5- P7, P16) MR. P BORAH A J KASHYAP (P1-P3, P5-P7, P16) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, HIGHER EDU SC, APSC SC, FINANCE

50	WITH WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR H K NATH (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. P BORAH A J KASHYAP (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	WITH I.A.(Civil)/3711/2024 in WP(C)/1267/2023	MS. SANCHITA NATH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC
51	WITH WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P2, P4) MR H K NATH (P2, P4) A J KASHYAP (P2, P4) MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3713/2024 in WP(C)/1271/2023	MS JONALI DAIMARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC
52	WITH WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P3) MR H K NATH (P1, P3) A J KASHYAP MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3715/2024 in WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC
53	Cont.Cas(C)/188/2025 FIXED	REETA DAS HAZARIKA ALIAS REETA DAS Versus MR NARAYAN KONWAR IAS	MR S KHOUND MS. N BORAH MS. S. SAIKIA	MR. D P CHALIHA (R3) MR. D UPAMANYA(R-2) MS M ROY (R3)

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1519/2025 FIXED	KLINGTON RONGHANG Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
2	Bail Appln./1727/2025	MAMUNUR RASHID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY B DAS	PP, ASSAM
3	Bail Appln./1733/2025	IMRADUL HOQUE AND 22 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
MOTION (AB)				
4	AB/1161/2025	ABDUL KUDDUS ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
5	AB/1163/2025	RANJAN KUMAR RAY Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	AB/1168/2025	TAHER ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	AB/1169/2025	JYOTISHMAN BORAH Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
8	AB/1171/2025	BISWAJIT SINGHA Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
9	AB/1175/2025	SAHANUR SHEIKH ALIAS SAHANUR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
MOTION				
10	Crl.Pet./563/2025 FIXED	SHRI KRISHAN KANWAR KADEL @ KRISHNA KANWAR KADEL Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM

11	Crl.Pet./611/2025	AZMAL HUSSAIN MAZARBHUIYA ALIAS AJMAL HUSSAIN MAZARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. B SAHARIA MR. A M BARBHUIYA	PP, ASSAM
12	Crl.Pet./612/2025	DIPANNITA JAISWAL Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR MR J DAS P BHOWMICK	PP, ASSAM
13	Crl.Pet./613/2025	MD KAPIL UDDIN Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
14	Crl.Pet./614/2025	PANKAJ BORO Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
15	Crl.Pet./615/2025	RASMIL ALI ALIAS BABULI ALI Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./3769/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KRISHNA MAHAPATRA MALI Versus THE UNION OF INDIA	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, NCB
17	Bail Appln./30/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAIJUR RAHMAN Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
18	Bail Appln./743/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM	MR E AHMED (R-2) PP, ASSAM
19	Bail Appln./1188/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOHIBUL HOQUE @ MOHIBUL ALI @ RAHUL Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN S KHAN	PP, ASSAM
20	Bail Appln./1464/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI RAJESH KUMAR Versus THE STATE OF ASSAM	MR B BORA	PP, ASSAM
BAIL HEARING				
21	AB/120/2025 FIXED	RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
22	AB/234/2025 FIXED	SRI AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	MR. I BORTHAKUR(SPL PP, FOREST DEPT., ASSAM) PP, ASSAM
23	AB/310/2025 FIXED	KANGKAN KAUSHIK KASHYAP Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
24	AB/842/2025 FIXED	SAYED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
25	AB/890/2025 FIXED	RAJ KARMAKAR Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR. N MAHAJAN, Amicus Curiae,(R-2) PP, ASSAM
26	AB/975/2025 WITH OFFICE NOTE, FIXED	FOYAZ UDDIN BORBHUYAN @ FOYAZ UDDIN AHMED BORBHUYAN Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MR. D K AGARWALA	M ALAMGEER (R-2) MR. SAYED SALIM AHMED(R-2) PP, ASSAM
27	AB/981/2025 FIXED	RIAJUL ISLAM @ RIYAZUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR B M DEKA M ARIF	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2730/2024	JIBON DUTTA AND 457 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROY MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
2	WP(C)/6180/2024	SADHAN HOJAI Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG) SC, FINANCE SC, DIMA HASAO SC, P H E
3	WP(C)/144/2025	BANASMITA BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. D J KAPIL	SC, EXCISE DEPTT.
4	Cont.Cas(C)/265/2025	REDAUL HUSSAIN KHAN Versus SRI PARTHA PRATIM MAJUMDAR, IAS AND ANR	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	
5	WP(C)/1116/2025	ASHIM KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH T R OVUNG	SC, P AND R.D. GA, ASSAM
6	WP(C)/1402/2025 WITH OFFICE NOTE	BISHNU PRASAD DEORI Versus OIL INDIA LIMITED AND 3 ORS.	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN ABU AKRAM	SC, OIL
7	WP(C)/2047/2025	MANOJ KUMAR DAS, FOREST RANGER Versus THE STATE OF ASSAM AND ORS	MR. R MAZUMDAR MS T WAPANGLA	SC, FOREST
8	WP(C)/2058/2025	MAHADEV DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	GA, ASSAM
9	WP(C)/2204/2025 FIXED	MONUJ BISWAS Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	DY.S.G.I.
10	WP(C)/2371/2025	BIKASH CHAUHAN Versus THE UNION OF INDIA AND 4 ORS.	MR. R BORA S BARBHUYAN	DY.S.G.I.

11	WP(C)/2568/2025 FIXED	FAZAR ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. R THADANI MR. A HUSSAIN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, HEALTH
12	WP(C)/2666/2025 FIXED	ARUP SAIKIA Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	SC, A G V B
13	WP(C)/2797/2025	SAHJAHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM
14	WP(C)/2798/2025	SRI BIRENDRA GOUR Versus STATE OF ASSAM AND ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, FOREST SC, FINANCE
15	WP(C)/2800/2025	SMT. PRATIMA DUTTA Versus THE STATE OF ASSAM AND ORS	MR D CHOUDHURY MR S DIFUSA SHWETA SARMA	SC, AG SC, P H E
16	WP(C)/2802/2025	SRI CHANDRA SHEKHAR Versus THE UNION OF INDIA AND 2 ORS.	MS S BORA MR. P BORAH	DY.S.G.I.
17	WP(C)/2804/2025	SRI PAWAN KUMAR Versus UNION OF INDIA AND 2 ORS.	MS. S BORA MR. P BORAH	DY.S.G.I.
18	WP(C)/2806/2025	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. N HOSSAIN MR N SARMA	GA, ASSAM SC, P H E
19	WP(C)/2813/2025	SRI BINAY KUMAR DEKA AND ORS Versus THE STATE OF ASSAM and ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM SC, FINANCE SC. WATER RESOURCE DEPTT.
20	WP(C)/2826/2025	SRI PRADIP KUMAR TALUKDAR, ACS RETD Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MS T PARASHAR	GA, ASSAM SC, APSC
21	WP(C)/2833/2025	NAYANMONI PHUKAN Versus THE STATE OF ASSAM AND ORS	MD S HOQUE MR. M DEKA	SC, PWD ROAD GA, ASSAM
22	WP(C)/2842/2025	H ATOMBA SHARMA Versus THE UNION OF INDIA AND OTHERS	MR. S K DEORI MR. S. K. CHAKMA	DY.S.G.I.
23	WP(C)/2849/2025	NASIMA AKTAR BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR N SARMA	GA, ASSAM
24	WP(C)/2851/2025	JYOTI DUTTA Versus THE STATE OF ASSAM AND 8 ORS.	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, AG SC, FINANCE
ORDER (STAY VACATING)				
25	I.A.(Civil)/1626/2025 in WP(C)/5694/2022	SRI TAPAN KUMAR MAHANTA Versus TAPAN NATH AND ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM MR N SARMA
	WITH WP(C)/5694/2022	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)
ADMISSION				
26	WP(C)/2683/2016	SMTI. MAKANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.B HAZARIKA MS.S K NARGIS	SC, SOCIAL WELFARE

27	WP(C)/7656/2016	BACHA SINGHA Versus THE NC HILLS AUTONOMOUS COUNCIL, HAFLONG and 3 ORS.	MR. M R CHOUDHURY MR. R ALI MS. P GOHAIN	SC, N C HILLS
28	WP(C)/861/2017	JAMAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MR. S A AHMED MS.F BEGUM	GA, ASSAM
29	WP(C)/3049/2017	ASHOK KUMAR DAS and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	SC, P AND R.D. GA, ASSAM MR.S S ROY (CGC) SC, DRDA SC, FINANCE
30	WP(C)/4302/2018	SWAPAN KR. DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S HAQUE MR S DAS	GA, ASSAM MR. S K GHOSH (R6) MR. S P CHOUDHURY (R-6) MS F AHMED (R6) MS B DEVI(R-6)
31	WP(C)/1112/2019	SHIBANI BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR C BARUAH GA, ASSAM SC, AG MR. R K TALUKDAR (R-2) SC, SEC. EDU.
32	WP(C)/1148/2019	MOMTAZ BEGUM Versus THE STATE OF ASSAM AND 2 ORS.		GA, ASSAM
33	WP(C)/2545/2019 WITH OFFICE NOTE	BIMAL CHANDRA DAS AND 36 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M. K. DAS, (R-10-14) SC, P H E
34	WITH WP(C)/56/2019	R.K.MANI SANA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MR A DAS MR. B CHETRI SC, P H E
35	WITH WP(C)/1452/2020	RUPALI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS. D PATHAK MS F AHMED	SC, P H E
36	WP(C)/3837/2021 B/O	ANIL KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER MR. R. ALI MS. N DUTTA	SC, AG SC, IRRIGATION
37	WP(C)/2162/2024 FIXED	SUHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
38	WITH WP(C)/2434/2024	FOUJIA TABASSUM Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
39	WP(C)/2679/2024 FIXED	NO. 05760440Y ARMY (GORKHA RIFLES) PASANG TAMANG Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR. M R KHANDAKAR MR. A ROHMAN	MR. U K GOSWAMI DY.S.G.I.
40	WP(C)/5082/2024 B/O	GOLAM MOSTAFA AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	GA, ASSAM
41	WP(C)/7065/2024 B/O	AJOY KACHHUA Versus UNION OF INDIA AND 5 ORS	MR S DAS P J DAS	MR H GUPTA (C.G.C) MR H GUPTA (C.G.C) DY.S.G.I.

42	WP(C)/7080/2024 FIXED	PRIYANKA GOGOI AND 17 ORS Versus THE UNION OF INDIA AND 11 ORS	MD H R AHMED M BEGUM	MS. B SARMA (C.G.C) DY.S.G.I.
43	WP(C)/1665/2025 FIXED	FARUK ALI AHMED Versus THE UNION OF INDIA AND ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM DY.S.G.I.
44	WITH Review.Pet./74/2025	FARUK ALI AHMED Versus UNION OF INDIA AND 5 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM DY.S.G.I.
45	WP(C)/1672/2025	NIPU BOIRAGI Versus THE STATE OF ASSAM AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	GA, ASSAM SC, FINANCE
46	WP(C)/1857/2025	ANAMIKA NATH Versus THE STATE OF ASSAM AND 3 ORS	P BARO N J DAIMARI	SC, CO OP
ORDERS				
47	WP(C)/856/2016	RABIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	SC, SOCIAL WELFARE
48	WP(C)/5078/2017	DHANI RAM KONWAR Versus THE STATE OF ASSAM and 5 ORS.	MR.A KONWAR MS.P BORGHAIN MR.P SAIKIA	MR.C BARUAH GA, ASSAM SC, AG SC, FINANCE
49	WP(C)/4726/2020	BHADRESWARI PATHARI Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS MS S SAIKIA MR. P SAIKIA	GA, ASSAM SC, REVENUE
50	WP(C)/5008/2020	ROUSHANARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA Mr M U Ahmed	GA, ASSAM
51	WP(C)/6048/2024 B/O	OLI RANI DEY Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS P J DAS	SC, AG (A AND E) SC, IWT
HEARING				
52	WP(C)/274/2018 FIXED	BHASKARJYOTI CHAKRAVARTY Versus UNION OF INDIA	MR H SARMA	MR G N SAHEWALLA(R-5) MR P DEKA(R-5) MD ASLAM (R-5) MD ASLAM (R-5) MRS. A GAYAN (CGC) MR. P DEKA(R-5) MR. A CHETIA(R-5) MR. A CHETIA(R-5) ASSTT.S.G.I. MR. M SAHEWALLA(R-5) MR. M SAHEWALLA(R-5)

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025

10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-II AND SPECIAL DIVISION BENCH
WILL SIT AFTER RISING OF THIS BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 PIL(Suo Moto)/1/2020 BY SLIP	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
WITH I.A.(Civil)/1538/2025 in PIL(Suo Moto)/1/2020	XXX Versus IN RE THE STATE OF NAGALAND AND ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MR. K KALITA GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025

12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE M. CHOUDHURY, ONLY IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/426/2019 WITH LCR	RAMESH CH. DEBNATH Versus THE UNION OF INDIA AND 6 ORS.	MR. A R MEDHI MR. M ALI MS. K MEDHI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2 WP(C)/6088/2024	MUSST KHOTEZA (KHATUN) BEWA @ KHATUN BIBI @ FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/2258/2025 FIXED, WITH LCR	AMINA BEGUM ALIAS AMINA HUSSAIN ALIAS ANIMA BEGUM ALIAS ANIMA DAS Versus THE UNION OF INDIA AND ORS	MS. M MEDHI MD. I HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH 4 WP(C)/79/2021	ANIMA BEGUM @ ANIMA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 WP(C)/2545/2025	MD MOKBUL ALI Versus THE UNION OF INDIA AND ORS	MR. R ALI MR S PAUL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/2803/2025	MUSTT. SAMATTA BHANU @ MUSTT. SAMARTA BHANU @ SAMORTHA BHANU Versus THE UNION OF INDIA AND ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

7	WP(C)/2812/2025 B/O	AKBAR ALI ALIAS D AKBAR ALI Versus THE UNION OF INDIA AND ORS	MR. N J DUTTA MR N AHMED MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN MR. I ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
8	WP(C)/1845/2022 WITH LCR	RANJIT DHAR Versus THE UNION OF INDIA AND 8 ORS	MD K RAHMAN MR. S ALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/255/2025 FIXED, WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MD A RAHMAN MS. A KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/945/2025 WITH LCR	MD. SHIRAJ ALI Versus THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/1362/2025 FIXED, WITH LCR	MUSST SAJEDA KHATUN Versus THE UNION OF INDIA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/1428/2025 FIXED, WITH LCR	MD. ABDUL SOBUR @ ABDUR SOFUR SHEIKH @ AR SAFUR SHEIKH Versus UNION OF INDIA AND 4 ORS.	MR J ABEDIN MR A HAI MR M Z RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/1779/2025 FIXED, WITH LCR	HUSUK ALI @ HASUK ALI @ HUSUK @ HUCHUK ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL MS. M BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/1845/2025 FIXED, WITH LCR	BEGUM NESSA Versus THE UNION OF INDIA AND ORS	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC. ELECTION COMM. OF INDIA
15	WP(C)/2150/2025 FIXED, WITH LCR	SABUR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/2203/2025 FIXED, WITH LCR	FULJAN NESSA Versus THE UNION OF INDIA AND ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN T UDDIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
17	WP(C)/2247/2025 FIXED, WITH LCR	KAD BHANU BEGUM @ KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED P. GHOSH MR. SAYED SALIM AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
18	I.A.(Civil)/26/2024 IN WA/29/2014 (D/O) in Review.Pet./15549/2023	NUR ISLAM AND 7 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
WITH				
	Review.Pet./15549/2023 (Filing Number)	NUR ISLAM AND 7 ORS Versus THE UNION OF INDIA AND 7 ORS (B)	S AHMED	

19	Mat.App./5/2025 CAVT. NO.12822/024, WITH LCR. FIXED. (ASSIGNED). WITH I.A.(Civil)/524/2025 in Mat.App./5/2025 WITH I.A.(Civil)/1520/2025 in Mat.App./5/2025	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY H T ROYCHOUDHURY	MR S MUKTAR MRS S ACHARYA FOR CAVEATOR
20	I.A.(CrI.)/439/2025 WITH LCR 6 FILES. WITH OFFICE NOTE. in CrI.A./32/2025 WITH CrI.A./32/2025	SAHJAMAL SK @ SHAHAJAMAL SK, AND ANR Versus THE STATE OF ASSAM SAHJAMAL SK @ SHAHAJAMAL SK, AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. S RAHMAN MR. D K BAIDYA MR. A M BORA MR. S RAHMAN MR. D K BAIDYA	PP, ASSAM PP, ASSAM
21	CrI.A./442/2024	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR H R A CHOUDHURY (R- 2) MR. S H ZAMAN(R-2) MR. I U CHOWDHURY(R-2) PP, ASSAM
22	I.A.(Civil)/1602/2025 in WP(C)/6490/2024 WITH WP(C)/6490/2024 WITH LCR WITH I.A.(Civil)/113/2025 in WP(C)/6490/2024	SOFIA KHATUN ALIAS SOFIA BEGUM Versus THE UNION OF INDIA AND ORS SOFIA KHATUN @ SOFIA BEGUM Versus THE UNION OF INDIA AND 5 ORS SOFIA KHATUN @ SOFIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. U NANDA MR. F A HASSAN MS. U NANDA MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI GA, ASSAM DY.S.G.I. SC, ECI SC, F.T GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025

19) MR D K DAS

26-05-2025

To 31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/5429/2024	ILIACH ALI AND 12 ORS. Versus THE UNION OF INDIA AND 19 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	MR. K GOGOI (CGC)) SC, SSUHS DY.S.G.I. SC, HEALTH
ADMISSION			
2 Review.Pet./6/2021 IN WP(C)/504/2014 (D/O)	C CHANDRA KUMAR Versus THE UNION OF INDIA AND 8 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. R K D CHOUDHURY, D.S.G.I. MR. R K TALUKDAR(R-6) ASSTT.S.G.I.
3 WP(C)/48/2021	HIRON THAKURIA Versus THE UNION OF INDIA AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	MR. B C PATHAK MR. B PATHAK MS. R KALITA(R-6 TO 8) MR. R THADANI MR B HAZARIKA MS N BORDOLOI (R-6 TO 8) MS. C BARMAN(R-6 TO 8) ASSTT.S.G.I. SC, BSNL
4 WP(C)/103/2022	MD. ABDUR RAHIM MULLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU SC, SEC. EDU.
5 WP(C)/175/2022	ALTAF HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
6 WP(C)/188/2022	CHANDANA MAHANTA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
7 WP(C)/206/2022	MD. MAINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU
8 WP(C)/2090/2022	GANESH SARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, AG SC, SEC. EDU.
9 WP(C)/2093/2022 FIXED	KHIREN BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE

10	WP(C)/4456/2022	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
11	WITH WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
12	WITH WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.
13	WP(C)/5012/2022	FARIZ UDDIN SK @ FARIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. N AHMED MRS R BEGUM MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	WP(C)/5035/2022	ABDUL MAHIB SEIKH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU MR. P P DAS (r-7) SC, AG M HOSSAIN (R-7) MD A WADUD (R-7) MR. SURAJIT DAS (r-7) SC, SEC. EDU. SC, FINANCE
15	WP(C)/5578/2022	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR N SARMA (r-7) MS M DAS (R6) MR. P SAIKIA (R-5) SC, SEC. EDU.
16	WP(C)/6265/2022	TARULATA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. R ALI MR M SHELM MR H A AHMED MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6353/2022	SMT. CHANDRA PROVA DOWARAH Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, ELEM. EDU
18	WP(C)/6384/2022	RAJIA KHANAM AND 4 ORS Versus THE ASSAM UNIVERSITY AND ANR	DR. B AHMED MR. N HAQUE MR K UDDIN	SC, ASSAM UNIVERSITY
19	WP(C)/8440/2022	SHIBU PAUL Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR B CHANDA MR. M K SHARMA	MR. P HAZARIKA (R-5) P. BORAH (R-5) MR. H S BORAH (R-5) SC, G U
20	WP(C)/378/2023 FIXED	PRAKASH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, G U
21	WP(C)/3070/2023	SRUTI RAJ NATH Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
22	WP(C)/3517/2023	HARMOHAN CHAKRAVARTY AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN MR. H R DAS	SC, P H E SC, K A A C SC, FINANCE

23	WITH WP(C)/3624/2023	PROSEN HAFLONGBAR Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	SC, PWD SC, NCHAC SC, FINANCE
24	WP(C)/4795/2023	MAHIDUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, SEC. EDU.
25	WP(C)/5240/2023	DHIRESWAR KACHARI Versus THE STATE OF ASSAM AND 4 ORS.	MR K TALUKDAR MR P BHATTACHARJYA	SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/1890/2024 in WP(C)/5240/2023	DHIRESWAR KACHARI Versus THE STATE OF ASSAM AND 4 ORS.	MR K TALUKDAR	SC, INDUSTRIES AND COMMERCE
26	WP(C)/5544/2023 B/O	REZZAQUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. R ALI (R-5,6) MR. A M AHMED (R7) MR. S AHMED (R7) DR. R HOQUE (R-5,6) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) MR. MUSTAFA HUSSAIN (R-5,6)
	WITH I.A.(Civil)/85/2024 in WP(C)/5544/2023	BABUL HOSSAIN, Versus REZZAQUL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
27	WP(C)/610/2024	AMRITA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. K SINGHA MS N BEGUM M DEVI	SC, HIGHER EDU MR S DUTTA (R-3,4) MR. A D GUPTA (R-6) MS B DAS (R-6) MS S MOCHAHARI (R-3,4) MR. S DUTTA (R-3,4) MR S DUTTA (R-3,4) MR J K SHARMA (R-6)
28	WP(C)/1513/2024	MONOJ DEWANJI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	SC, IWT SC, FINANCE
29	WITH WP(C)/1184/2024	ROOPA DEWANJI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA MR. H R DAS	MR P NAYAK, SC, FINANCE DEPT. GOVERNMENT OF ASSAM SC, IWT
30	WP(C)/1690/2024 B/O	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM MR. B U LASKAR(R-8) SC, SEC. EDU. SC. WAKF BOARD
31	WP(C)/2406/2024	TARANI KANTA NATH AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, FINANCE SC. EDUCATION.
32	WP(C)/2758/2024	SUNIL RAJBONGSHI Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
33	WP(C)/4000/2024	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT

34	WP(C)/119/2025	SMT. NIBEDITA BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	S DEKA MR R SINGH	SC, ELEM. EDU SC, FINANCE
35	WP(C)/1457/2025 FIXED	RINKU RAJKHOWA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR M J DEURI MS N DEKA MS H BETALA	GA, ASSAM
36	WP(C)/1547/2025	DR ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR D SARMA MS. S NAZNEEN MR. R BISWAS	SC, HIGHER EDU
ORDERS				
37	Cont.Cas(C)/522/2014	MD. BABUL ALI and 12 ORS Versus RAMESH CHAND JAIN ORS	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	MR. D SAIKIA (R-18,19) MR S M T CHISTIE (R-18,19) MS U DAS(R-12) MR.S K DAS MR.R MAZUMDAR(R-9) MS.A VERMA(R-10) MS.S KHANIKAR(R-12)(-10) MR.R GOSWAMI(R-13 & 14) MR. B GOGOI (R-18) MR.H BEZBARUAH (R-9) MR.D CHETIA(R-9) MR P NAYAK (R-18) MS.S SULTANA(R-13&14) MS.R M DEKA MS.S DAS(R-13&14)(R-10) MR. A PHUKAN (R-19) MS.B DEKA(R-13 & 14) MS.P KALITA(R-13 & 14) MRR KARIM MR A CHALIHA (R-18)
38	Review.Pet./194/2018 IN WP(C)/7354/2018 (D/O)	MAMUD ALI AND 3 ORS Versus SOMSER ALI AND 6 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU MR. S B LASKAR (R6) MR. S B LASKAR (R6) MR. H A LASKAR (R6) MR. H A LASKAR (R6)
39	WITH WP(C)/7702/2018	MAMUD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. D HUSSAIN MR E HUSSAIN	SC, ELEM. EDU
40	Cont.Cas(C)/211/2018 B/O	BHABANANDA SAHARIA AND 14 ORS. Versus PRITAM SAIKIA AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. D SAIKIA (R-6) MR S M T CHISTIE(R-6) MR. B GOGOI (R 2) MR P NAYAK MS P DAS(R-6)
41	WP(C)/6929/2018 WITH WP(C)/7248/2017 (D/O)	RAJENDRA RABIDAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, ELEM. EDU MR. K GOGOI (SC, EDUCATION DEPT.)
42	Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA (R2, R3, R4) MR S M T CHISTIE (R2, R3, R4) MR. N J KHATANIAR (R3) MR. U SARMA (R4) MR A CHALIHA (R2)
43	Review.Pet./18/2021 IN WP(C)/4243/2019 (D/O)	THE DEPUTY COMMISSIONER, CHARAIDEO AND ANR. Versus PREM KANTA TANTABAI AND 7 ORS.	MR. J PATOWARY	
44	WITH Cont.Cas(C)/610/2020	PREM KANTA TANTABAI AND 7 ORS Versus POLASH RANJAN GHARPHALIA AND 2 ORS	MR H RAHMAN MRS. B HAZARIKA	

45	Cont.Cas(C)/425/2021	REHENA BEGUM Versus JISHNU BARUA, IAS AND 10 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (R5, R-6,8,1,3) MS. B S GOYAL MR S M T CHISTIE (R-1,3) MS. R B BORA (R-6,8) MR. S BORA (R5, R-6,8) MR. R MAZUMDAR (R-1,3) MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI
46	Review.Pet./86/2022 IN WP(C)/7333/2015 (D/O)	NANILA BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	MR. A U CHOUDHURY (r-5) MR S ISLAM (r-5) MS. A KAUSHAR (r-5) MS J MARIYAM (r-5) SC. EDU.
47	Cont.Cas(C)/283/2022	SMT. SARADA DEVI Versus MR. PREETOM SAIKIA AND ORS.	MR. S S S RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. M R SODIAL MR S AHMED MR. J ABBAS MS. F BEGUM MR S A BARBHUYAN MR S T ADNAN MS S Z HAYAT	MR. B GOGOI (R-4) MR P NAYAK (R-4) MR A CHALIHA (R-4)
48	Cont.Cas(C)/384/2023	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1,2) MR S NEOGI (r-1) MR S M T CHISTIE (R-2) MR. N J KHATANIAR (r-1) MS K DAS(R-2)
49	Cont.Cas(C)/431/2023 FIXED	PRODIP KUMAR RAY Versus SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR S M T CHISTIE
50	Cont.Cas(C)/565/2023	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
51	I.A.(Civil)/3297/2023 in WP(C)/3716/2020 WITH WP(C)/3716/2020	DR. MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 7 ORS. MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM
52	Review.Pet./26/2024 IN WP(C)/6130/2016 (D/O)	THE STATE OF ASSAM AND ORS Versus AMITA BHATTACHARJEE AND ANR	MR. R MAZUMDAR MR. N J KHATANIAR	GA, ASSAM
53	Cont.Cas(C)/240/2024 FIXED	ABDUL MAZID PRODHANI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
54	Cont.Cas(C)/426/2024 FIXED	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR S M T CHISTIE MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
55	WP(C)/6802/2024	BISHAL KAR Versus THE STATE OF ASSAM AND 8 ORS.	MR A K BORAH MR. P HAZARIKA P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, K A A C SC, FINANCE
HEARING				
56	WP(C)/626/2023 FIXED	PREMANANDA RAY AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
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17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/213/2025 FIXED	ABINASH BALMIKI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
2 Cont.Cas(C)/263/2025	ABHIJIT NATH Versus CHANDAN SHARMA AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	
3 WP(C)/1247/2025	MUKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
4 WP(C)/2503/2025 FIXED	PRITHVIRAJ CHRISTOPHER ANDREWS Versus THE STATE OF ASSAM AND ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA K BHARALI	GA, ASSAM
5 WP(C)/2799/2025	M/S A.B. COMMERCIAL Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, FINANCE DEPTT.
6 WP(C)/2801/2025	M/S A.B. COMMERCIAL Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, FINANCE DEPTT.
7 WP(C)/2818/2025	M/S UPASANA TECHNEP AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	GA, ASSAM SC, P H E SC, FINANCE
8 WP(C)/2820/2025	M/S UPASANA TECHNEP AND ANR Versus THE STATE OF ASSAM AND ORS	MR. M BISWAS MR. M BISWAS J SINGPHO A GHOSAL	GA, ASSAM SC, P H E SC, FINANCE
9 WP(C)/2848/2025	ABDUL SAMAD Versus THE STATE OF ASSAM	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)			
10 I.A.(Civil)/1615/2025 in WP(C)/579/2025	DEEPAK KUMAR MALLO Versus RAM CHANDRA SARKAR	MR. B PANDEY MR. A R GOGOI MR. U PATHAK MR H AGARWAL MS D MAHANTA	MR H A AHMED

WITH
[WP\(C\)/579/2025](#)

RAM CHANDRA SARKAR
Versus
THE HINDUSTAN PETROLEUM
CORPORATION LIMITED AND ANOTHER

MR. R ALI
MR H A AHMED
MR. MUSTAFA HUSSAIN

MR J ISLAM
MR M R ISLAM

WITH
[I.A.\(Civil\)/1617/2025](#)
in [WP\(C\)/579/2025](#)

DEEPAK KUMAR MALLO
Versus
RAM CHANDRA SARKAR

MR. B PANDEY
MR. A R GOGOI
MR. U PATHAK
MR H AGARWAL
MS D MAHANTA

MR H A AHMED

ADMISSION

11 [WP\(C\)/890/2017](#)
WITH LCR

THE WORKMAN - SMTI. ARCHANA
DIHINGIA
Versus
THE MANAGEMENT OF M/S. UDALGURI
TEA ESTATE and ANR.

MS. B CHOWDHURY
(LEGAL AID COUNSEL)
PETITIONER IN PERSON

MS. M HAZARIKA (R-1)
MR. D NATH (ADDL. SR.
GA, ASSAM,(R-2))
MS. S KHOUND (R-1)

12 [WP\(C\)/1985/2019](#)

M/S. PRIME ENGINEERS AND
CONTRACTOR
Versus
THE STATE OF ASSAM AND 5 ORS.

MRS P BARMAN
MR. R MAZUMDAR
MRS P RAI
MR H BEZBARUA
MR. U SARMA

SC, HEALTH
SC, NRHM

13 [WP\(C\)/6353/2019](#)

URBAN WORLD MOTORS PVT. LTD.
Versus
STATE BANK OF INDIA AND 2 ORS.

MR. S CHAMARIA
MR. M PHUKAN
MR. M ALI
MR A N SARMAH
MR. S CHANDA

MR. K K NANDI

WITH
14 [WP\(C\)/4748/2020](#)

URBAN WORLD MOTORS PVT. LTD.
Versus
STATE BANK OF INDIA AND 3 ORS.

MR. S CHAMARIA
MR. M ALI
MR A N SARMAH

MR. K K NANDI, SC FOR
RESPONDENTS

15 [WP\(C\)/6380/2019](#)

HARENDRA NATH BHUYAN
Versus
UNION OF INDIA AND 3 ORS.

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. A BORUA
MR T GOGOI

GA, ASSAM
SC, NF RLY

16 [WP\(C\)/6629/2019](#)

ON THE DEATH OF SHYAMA KANTA PAUL
HIS LEGAL HEIR SHRI SANDIP KUMAR
PAUL REPRESENTING

DR. B AHMED
MR. A K AZAD

MR. I CHOUDHURY
MS. M. D. BORAH (GA,
ASSAM)(R-1 & 2)
MS. G BARUAH
SC, A S H B

17 [WP\(C\)/6646/2019](#)

THE AMALGAMATED PLANTATIONS PVT.
LTD. AND ANR.
Versus
THE PRESIDING OFFICER, LABOUR
COURT AND ANR

MR. M K MISRA
MR. P HAZARIKA

MR. H S BORAH
MRS. A BHATTACHARYYA,
R/NO. 2

18 [WP\(C\)/9371/2019](#)

MUSLIM ALI
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. D DAS SR. ADV
MR P SARMA

SC, PWD

19 [WP\(C\)/4346/2020](#)

M/S HRD COMMERCIAL AND INDUSTRIAL
SECURITY FORCE PVT LTD
Versus
THE UNION OF INDIA AND 3 ORS

MR. S SAHU
MR. M K ALI

MR N BARUAH
ASSTT.S.G.I.

20 [WP\(C\)/4365/2020](#)

M/S BAJAJ STEEL AND ANR
Versus
MISING AUTONOMOUS COUNCIL AND 2
ORS

MR. A GANGULY
MR. A DUTTA
MR. A DHANUKA

MR. N N B CHOUDHURY
(R3)
MR. M DEWAN (R3)
MR S DAS (R3)
SC, M A C

21 [WP\(C\)/4463/2020](#)

M/S RAITANI ENGINEERING WORKS PVT
LTD
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. A BISWAS
MR R KALITA
MS S AHOM

SC, PWD ROAD

22 [WP\(C\)/5007/2020](#)

M/S RAJSHEKHAR CONSTRUCTIONS PVT.
LTD.
Versus
UNION OF INDIA AND 3 ORS.

MS. M BORAH
MR S DAS

ASSTT.S.G.I.

23	WP(C)/5296/2020	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, PNDR GA, ASSAM SC, FINANCE
24	WITH WP(C)/5388/2020	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH	SC, PNDR MS. N GOGOI
25	WITH WP(C)/5453/2020	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MR. P S BHATTACHARYYA MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, PNDR
26	WP(C)/5532/2020	M/S DESNIL ENGINEERS AND ANR Versus THE SECRETARY, IBA AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, BTC
27	WP(C)/2945/2021	SURAJIT DEKA Versus UNION OF INDIA AND 3 ORS.	MRS. S ROY MR. A A AHMED	MRS S BARUAH ASSTT.S.G.I.
28	WITH I.A.(Civil)/1552/2025 in WP(C)/2945/2021	SURAJIT DEKA Versus UNION OF INDIA AND ORS	MR. R HUSSAIN MR A A AHMED	MR. C BARUAH,CGC
29	WP(C)/2050/2022	NABARUP RURAL DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	SC, P AND R.D. (R-6 & 8) GA, ASSAM SC, P H E
30	WP(C)/6645/2023 FIXED	MOKBUL HUSSAIN PATOWARY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. S DUTTA (R/N- 3 & 4) MR S DUTTA (R/N- 3 & 4) A K GHOSE (R/N- 3 & 4)
31	WP(C)/696/2024 FIXED	M/S PAWAN PRINT HOUSE Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
32	WP(C)/750/2024	PALLABI SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR A ALAM MS C BORA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
33	WP(C)/4286/2024	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
34	WP(C)/5137/2024	M/S NUNU ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, P H E
35	WP(C)/5726/2024	DHARMESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MRS. V L SINGH MR R SINGH	GA, ASSAM SC, PWD
36	WP(C)/231/2025	BENU LAL BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE
37	WP(C)/326/2025	M/S SKYLARK INFRA ENGINEERING PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS	MR S J SAIKIA	SC, PWD SC, K A A C
38	WP(C)/651/2025	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION
39	WITH I.A.(Civil)/519/2025 in WP(C)/651/2025	MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR

38	WITH WP(C)/653/2025	M/S RAHUL ENTERPRSE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION
39	WP(C)/1643/2025 FIXED	PROGRESSIVE ENTERPRISES Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	MR. P P DUTTA (R-7) MS P SARMA(R-7) MS. P P DAS(R-7) SC, HEALTH
40	WP(C)/2320/2025	MONKICHAND HOJAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL (N.C. HILLS) AND 3 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	SC, NCHAC
<u>ORDERS</u>				
41	WP(C)/6196/2018	MINTU HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM
42	I.A.(Civil)/572/2019 in WP(C)/7823/2018	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD), Versus UNION OF INDIA AND 5 ORS.	MS. N MODI MR. S DUTTA MR. C SHARMA MR. S DUTTA	MR. S NATH MR. R C SANCHATI SC, SBI MR. C K BARUAH
	WITH WP(C)/7823/2018	KAMLESH KUMAR SURANA Versus THE UNION OF INDIA AND 6 ORS.	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	MS. N MODI (R5) MR S DUTTA (R7) MR SISHIR DUTTA (R5) MR. S U AHMED (R7) MR. C K S BARUAH (C.G.C.) MR. C SHARMA (R5) ASSTT.S.G.I. MR. SIDHANT DUTTA (R5)
	WITH I.A.(Civil)/3548/2019 in WP(C)/7823/2018	UNION OF INDIA AND 3 ORS Versus KAMALESH SURANA	MR. C K S BARUAH	MR S SANCHETI MR. R C SANCHATI
43	WP(C)/551/2022	GREATER LANKA TRUCK OWNERS ASSOCIATION, LANKA Versus THE STATE OF ASSAM AND 8 ORS.	MS H KALITA MR P K KALITA	GA, ASSAM SC, FINANCE SC, K A A C
44	Cont.Cas(C)/744/2022	LANIMA SAIKIA Versus ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MS. R B BORA (r-1) MR P NAYAK
45	Cont.Cas(C)/753/2022	BWIJING DAIMARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
46	Cont.Cas(C)/402/2023 FIXED	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)
47	WP(C)/4471/2023	SHAHIDA AHMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM
48	WP(C)/5853/2023	KEDAR NATH PATHAK AND 17 ORS Versus THE STATE OF ASSAM AND 15 ORS.	MR. M K SARMA MR. J DEKA MR. P TELI	GA, ASSAM DY.S.G.I. SC, P C B A SC, PWD
49	WP(C)/7624/2023	M/S BISHNU BASUMATARY- SHUBHASHIS CHAKRABORTY (JV) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM SC, BTC SC, PWD
50	Review.Pet./59/2024 WITH WP(C)/6453/2019(D/O), WP(C)/8386/2019(D/O) AND REVIEW PET./177/2022(D/O)	ANITA MECH Versus THE UNION OF INDIA AND 17 ORS	MS. K JAIN	GA, ASSAM SC, NHAI MR. D J DAS(R-1) DY.S.G.I. SC, KARBI ANGLONG

51	Cont.Cas(C)/283/2024	A S ENTERPRISE Versus CHANDAN SARMA AND 3 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	
52	WP(C)/339/2025	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 4 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	
53	WP(C)/2114/2025 B/O	JITEN ENGJAI Versus THE UNION OF INDIA AND ORS	MR B SARMAH MR G PATHAK K GURUNG	SC, FOREST GA, ASSAM DY.S.G.I. SC, PCB SC, K A A C
54	WP(C)/2183/2025 CAVT. NO.030620/25,N FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MR. R K MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN SC, PWD FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
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16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 9

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE M. CHOUDHURY, IF TIME
PEMRITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./187/2025	BABUL ALI Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
ORDERS				
2	CRL.A(J)/102/2023 2 Y 11 M 2 D :	KHAGEN SAIKIA Versus THE STATE OF ASSAM	MR. N M DUTTA LEGAL AID COUNSEL	P P ASSAM
3	CRL.A(J)/111/2023 4 Y 6 M 17 D : WITH LCR 5 FILES. P.B-2.	SUBASH BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
4	Crl.A./213/2023 2 Y 1 M 2 D : WITH LCR 5 FILES. P.B-2.	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM
5	I.A.(Crl.)/1083/2023 in Crl.A./11271/2023	THE STATE (NATIONAL INVESTIGATION AGENCY) Versus KUMUD SALOI @ JOY @ SURESH @ MASTER AND ANR.	MR. R K D CHOUDHURY SC, NIA	MR B PRASAD(R-1) MR B PRASAD(R-1) MR K K KALITA (R-1) MR K K KALITA (R-1) MS. G DEKA (r-2) MS. G DEKA (r-2)
WITH				
	Crl.A./11271/2023 (Filing Number)	NATIONAL INVESTIGATION AGENCY Versus KUMUD SALOI E	MR. R K D CHOUDHURY	
6	I.A.(Crl.)/52/2024 WITH LCR 4 FILES. B/O. in Crl.A./12/2024	MEHER ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
WITH				
	Crl.A./12/2024	MEHER ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

7	CRL.A(J)/181/2024 WITH LCR 4 FILES.	RANJIT KUMAR DAS Versus THE STATE OF ASSAM	MS. S G BARUAH,AMICUS CURIAE	PP, ASSAM
8	I.A.(CrI.)/735/2024 WITH LCR 5 FILES. in CrI.A./249/2024	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM
	WITH CrI.A./249/2024	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J MOLLAH MR J DAS MRS. A BHANU MR. A AHMED MS. S P DAS MR. I U CHOWDHURY A. N. H PHOM	MR A HUSSAIN(R-2) J U AHMED (R-2) MR S A REEYAZ(R-2) PP, ASSAM
9	I.A.(CrI.)/535/2025 in CRL.A(J)/3943/2025	AJOY MURA Versus THE STATE OF ASSAM AND ANR.	MR. K P PATHAK FOR LEGAL AID	PP, ASSAM
	WITH CRL.A(J)/3943/2025 (Filing Number)	SRI AJOY MURA Versus THE STATE OF ASSAM	MR. BHARGAV DAS	
10	I.A.(CrI.)/536/2025 in CRL.A(J)/3384/2025	ROBIN DEKA Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA	PP, ASSAM
	WITH CRL.A(J)/3384/2025 (Filing Number)	SRI ROBIN DEKA Versus THE STATE OF ASSAM	MS BIJITA SARMA	
11	I.A.(CrI.)/538/2025 in CrI.A./1081/2025	RAMJAN ALI @ MOHAMMED ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS Q. KIBA MS N SULTANA	PP, ASSAM
	WITH CrI.A./1081/2025 (Filing Number)	MD RAMJAN ALI ALIAS MOHAMMED ALI Versus THE STATE OF ASSAM ORS	NAZMIN SULTANA	
12	I.A.(CrI.)/539/2025 in CrI.A./3942/2025	KHADEM ALI Versus THE STATE OF ASSAM AND ANR	MR. S AHMED MR M RAHMAN T UDDIN	PP, ASSAM
	WITH CrI.A./3942/2025 (Filing Number)	KHADEM ALI Versus THE STATE OF ASSAM AND ANR	TAHEZ UDDIN	
<u>HEARING</u>				
13	CRL.A(J)/73/2020 5 Y 6 M 3 D :WITH LCR 5 FILES. P.B-2.	SANTOK HANS Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/105/2020 5 Y 3 M 12 D :WITH LCR 5 FILES. P.B-2.	DINESH RAO Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
15	CRL.A(J)/41/2024 (9 YRS, 9 MM,3 DAYS) WITH LCR 11 FILES,P.B-2.	AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
	WITH I.A.(CrI.)/383/2024 in CRL.A(J)/41/2024	AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./18/2025	M/S SIMPLEX INFRASTRUCTURE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	DY.S.G.I.
- FOR ORDERS -				
2	WP(C)/5683/2019	SANJAY DAS Versus THE STATE OF ASSAM AND 2 ORS	MD F H LASKAR MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, HEALTH
3	WP(C)/4411/2021	KHARIF UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, IRRIGATION
4	WP(C)/7275/2022	MAHENDRA BEY Versus THE STATE OF ASSAM 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, SEBA
5	WP(C)/3951/2023	PRADIP KUMAR SARMA Versus THE STATE OF ASSAM AND 6 ORS	R SARMAH R SARMAH R SARMAH S DEVI MS M KAKOTY MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
6	WP(C)/4212/2023	KUKIL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M DAS MS. P NEOG MR. A DAS	GA, ASSAM
7	WP(C)/4630/2023	LANKESWAR MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT.

8	Cont.Cas(C)/267/2024	MITALI BAYAN Versus DR ROBIN KUMAR IPS	MS R DUTTA MS. J KONWAR	MR R M DAS MS. M D BORAH(R-1) S. BORAH(R-1) MR R B GOSWAMI(R-1) SC, A S T C
9	Cont.Cas(C)/644/2024	AFSAR HUSSAIN LASKAR Versus DR RAVI KOTA, IAS	MR. S ROY MR. M H LASKAR M. HOSSAIN	
10	Cont.Cas(C)/648/2024 B/O	SHORBHANU NESSA Versus PARTHA PORTIM NEOG, ACS AND ANR	MR. M ALI MR J. ISLAM	
11	Review.Pet./34/2025 IN WP(C)/2184/2017 (D/O)	THE STATE OF ASSAM Versus KAWAIMARI NA-PAMUA L.P. SCHOOL, LAKHIMPUR	MR. N J KHATANIAR	MR. N BORAH G. R. SINGHA MR M.J. BHARALI
12	Cont.Cas(C)/39/2025 FIXED	TAPAN BARMAN Versus BISWAJIT PEGU	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	MR. J K GOSWAMI (R-1) MR D J BORO(R-1)
13	I.A.(Civil)/1633/2025 in Cont.Cas(C)/329/2024	SHRI ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ORS	MS. S B CHOUDHURY MR. S K DAS	
	WITH Cont.Cas(C)/329/2024	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. D NATH (R 1-2)
14	I.A.(Civil)/1636/2025 in Cont.Cas(C)/45/2020	NABAB DAS Versus DEVOLA DEVI DAS	DR G J SHARMA	MR. D NATH
	WITH Cont.Cas(C)/45/2020	NABAB DAS, CHOWKIDAR Versus SMT. DEVOLA DEVI DAS AND ANR.	MR G J SHARMA MS U DAS	MR D KALITA (r-2) MR. D NATH (r-2) MS S BARUAH
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
15	WP(C)/4767/2022	SARALA KAKATY BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, FOREST MR. S ROY (r-5)
16	WP(C)/3222/2023	SUBRATA DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, P AND R.D. SC, AG SC, FINANCE
17	WP(C)/3551/2023 FIXED	NO. 020260105 CONST INDRA JOISHI Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR. S UPADHAY MR. M SHARMA	MR. S K MEDHI MR. S S ROY DY.S.G.I.
18	WP(C)/4683/2023 B/O	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
19	WP(C)/5175/2023 B/O	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
20	WP(C)/5779/2023	SAMALYA LANGTHASA Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
	WITH WP(C)/5813/2023	SMTI. SOLEY THAOSEN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, FINANCE SC, DIMA HASAO SC, PWD
22	WP(C)/6858/2023 B/O	SUBHADRA DAS AND 43 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE MR U GHOSH	SC, P AND R.D. SC, FINANCE

23	Arb.P./22/2024	SUNIT KUMAR KHETAWAT Versus SRI ANIRUDH AGARWAL	MR. P K GARODIA MR D SARMA	
24	WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
25	WP(C)/336/2024 FIXED	MD. MUKIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. Z HAMMAD	GA, ASSAM
26	WP(C)/1648/2024 FIXED	BINA PANI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
27	WP(C)/2795/2024 FIXED	PRANJAL PROTIM GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, HEALTH
28	WP(C)/2970/2024	HAROON RASHID SIDDIQUI Versus THE CHAIRMAN CUM MANAGING DIRECTOR PNB AND 3 ORS	MR R ISLAM LEGAL AID COUNSEL	MS. S. DUTTA
29	WP(C)/6934/2024	MUKUT ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
30	WP(C)/7000/2024	RAJANI KANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR P DOLEY MS S JAIN	SC, CO OP
31	WP(C)/70/2025 FIXED	RATNA DEEP DAS AND 6 ORS Versus THE UNION OF INDIA AND 11 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
32	WP(C)/772/2025 FIXED	SYED INTERUDDIN AHMED Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
33	WP(C)/1910/2025	JOGANANDA DAS Versus THE UNION OF INDIA AND 7 ORS	MR I RAFIQUE MRS S A CHOUDHURY MR. M K SHARMA N CHAKRABORTY	MR. S S ROY (C.G.C) DY.S.G.I.
34	WITH WP(C)/1899/2025	ROBIN KONWAR Versus THE UNION OF INDIA AND 7 ORS.	MR I RAFIQUE MRS S A CHOUDHURY N CHAKRABORTY	MR. S S ROY(C.G.C) MR. S S ROY(C.G.C) DY.S.G.I.
35	WITH WP(C)/1917/2025	PANKAJ DEB Versus THE UNION OF INDIA AND 7 ORS	MR I RAFIQUE MRS S A CHOUDHURY MR. M K SHARMA N CHAKRABORTY	MR. S S ROY(C.G.C) DY.S.G.I.
36	WITH WP(C)/1919/2025	MD. ASSADUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS	MR I RAFIQUE MRS S A CHOUDHURY MR. M K SHARMA N CHAKRABORTY	MR. S S ROY(C.G.C) DY.S.G.I.
37	WP(C)/1967/2025 FIXED	SMT. PUTULI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG MR. S K MEDHI (SC,AG) SC, IRRIGATION SC, FINANCE
38	WP(C)/2282/2025 FIXED	SRI L SONGLIEN HRANGKHOL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, FINANCE AND TAXATION
39	WITH WP(C)/1542/2025	SUMON SINHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA J.P. BARUAH	SC, FINANCE AND TAXATION
40	WITH WP(C)/1745/2025	L SONGLIEN HRANGKHOL Versus THE STATE OF ASSAM	MS. J PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, FINANCE

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

41	WP(C)/1231/2017	DEEPA GHOSH Versus THE STATE OF ASSAM and 5 ORS.	MS.N S THAKURIA MR.G K THAKURIA	SC, BTC SC, AGRI. DEPARTMENT
42	WP(C)/3605/2021 FIXED	NAWAZ HUSSAIN KABIR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
43	Arb.P./28/2022	M/S JOY ENTERPRISES Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
44	WP(C)/982/2022	BISWAJIT BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	GA, ASSAM
45	WP(C)/2559/2022 FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
46	WP(C)/7322/2022	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
47	Arb.P./23/2023	M/S G. T. C. INDIA Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
48	Arb.P./38/2024	SM INTERIOR PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
49	WP(C)/984/2024	ANOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM MR. A A MONDAL (r-5) M KHATUN (r-5) SC, HEALTH
50	WP(C)/1274/2024	DOLEE DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC SC, REVENUE
51	WP(C)/1613/2024	JAYANTA BORA AND 38 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS O ASSUMI	MS. G BORA (SC, AGRICULTURE) MR. N J GOGOI(SC, ASAMB)
52	WP(C)/1898/2024	RAJU ALI AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	MS. R BORA (SC, AGRICULTURE DEPARTMENT) GA, ASSAM
53	WITH WP(C)/1904/2024	BISHNU RAM DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
54	WP(C)/2353/2024	LAKHISWARI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG MR P NAYAK SC, BTC SC, PWD SC, FINANCE
55	WP(C)/4148/2024 FIXED	ANAND KUMAR Versus THE CENTRAL BANK OF INDIA AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. B K SEN(R-1 TO 7) MR. M SHARMA(R-1 TO 7) MS. S YASMIN(R-1 TO 7) MR R KALITA(R-1 TO 7) SC, CBI
56	WP(C)/4151/2024	KAJAL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR R P SHARMA MRS. R RONGMEI MS. K L R YANTHAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



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10:30 AM to 1:00 PM

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[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1616/2025 B/O	MANOB SAHA @ MITHUN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
2	Bail Appln./1731/2025	ANNAS ALI Versus THE UNION OF INDIA	MR. D K BAIDYA	SC, CUSTOMS
3	Bail Appln./1732/2025	UDAY BORO AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
4	Bail Appln./1734/2025	MD AJIM UDDIN Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
5	Bail Appln./1738/2025	AZAD IMRAN HUSSAIN Versus THE STATE OF ASSAM	J S AHMED	PP, ASSAM
6	Bail Appln./1739/2025	MD JABBUR ISLAM @ MD JOBBUR ISLAM Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MD A ISLAM MS S PARBIN	PP, ASSAM
7	Bail Appln./1740/2025	RUSTOM ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
8	Bail Appln./1742/2025	JILAL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
MOTION (AB)				
9	AB/1143/2025 B/O	MIZAZUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA MS P SAIKIA MS. D DAS	PP, ASSAM
10	AB/1166/2025	ASADUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. M. A. CHOUDHURY MR. SAYED SALIM AHMED	PP, ASSAM

11	AB/1167/2025	SHARIFUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR S K CHHETRY H R KHAN	PP, ASSAM
12	AB/1170/2025	MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN A MISHRA	PP, ASSAM
13	AB/1173/2025	ALOK DAS Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. B J TALUKDAR MS TINLUNG	PP, ASSAM
ADMISSION				
14	Crl.Pet./285/2017	JURI BORAH PHUKAN Versus THE STATE OF ASSAM and ANR.	MR.P HAZARIKA MS.A DAS MR.P K MUNIR	DR.B P TODI(Sr.Adv.)(R-2) MR.J U AHMEDR-2 MR.A NATH(R-2) MR.A TODI(R-2) MR.N J MEDHI(R-2) PP, ASSAM
15	Crl.Pet./158/2025 WITH LCR 1 FILE	MIZANUR RAHMAN HAZARIKA @ ALHAJ MIZANUR RAHMAN HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ISLAM S BEGUM T TALUKDAR	MR G BORDOLOI (R-2) MS. J BURAGOHAIN(R-2) PP, ASSAM N J DAIMARI(R-2)
BAIL HEARING (BA)				
16	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
17	Bail Appln./1504/2024 WITH CASE RECORD(SCANNED COPY)	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR D CHUTIA MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
18	Bail Appln./3301/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
19	Bail Appln./1126/2025 WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR A IKBAL MS A BORAH	PP, ASSAM
20	Bail Appln./1259/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MANJINDER SINGH Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
21	Bail Appln./1279/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ASAR UDDIN Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
22	Bail Appln./1410/2025 FIXED	BOLIN GOGOI @ DHON Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
	WITH I.A.(Crl.)/493/2025 in Bail Appln./1410/2025	BOLIN GOGOI ALIAS DHON Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
23	Bail Appln./1449/2025 WITH OFFICE NOTE, FIXED	JULIA HAOKIP @ JULIA TINNEITHEM HAOKIP Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, DRI
24	Bail Appln./1456/2025 FIXED	ARUP BARMAN Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
25	Bail Appln./1484/2025 FIXED	MD JABIR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

26	WITH AB/1029/2025	JAMIL AHMED KHAN Versus THE STATE OF ASSAM	MR F Z MAZUMDER MR. A CHAKRAVARTY	PP, ASSAM
27	Bail Appln./1608/2025 WITH OFFICE NOTE, FIXED	SRI RAM YADAV Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
28	Bail Appln./1628/2025 FIXED	HARSH JAIN Versus THE THE STATE OF ASSAM	MR. N UDDIN MS. K JAIN	PP, ASSAM
29	Bail Appln./1631/2025 FIXED	MEHER ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
30	AB/3203/2024 FIXED	ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
31	AB/191/2025 FIXED	YUSUF ALI @ ESUB ALI Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	AB/403/2025 FIXED	KRISHNA BASUMATARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	PP, ASSAM
33	AB/527/2025 FIXED	RANJU KUMAR NATH @ RANJU NATH Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
34	AB/615/2025 FIXED	AYUB KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS S S ZIA MS R DEKA	PP, ASSAM
35	AB/662/2025 FIXED	BRAHMA SAH AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	MR. S NEOG (INFORMANT) MS. S G BARUAH (INFORMANT) MR. B BORGHAIN (INFORMANT) MR B SAIKIA (INFORMANT) PP, ASSAM
36	AB/703/2025 FIXED	BIKASH AXOM @ BIKASH BORUAH Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
37	AB/771/2025 FIXED	MD JUBBAR ALI SHEIKH @ ABDUL JUBBAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
38	AB/776/2025 FIXED	PRASENJEET MONDAL AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
39	AB/814/2025 FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
40	AB/838/2025 FIXED	JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM H G DAISY	PP, ASSAM
41	AB/855/2025 WITH OFFICE NOTE, FIXED	SABINA YESMIN AMIR HUSSAIN SHEIKH AND 7 ORS. Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. P K ROYCHOUDHURY (FOR INFORMANT) MR. A K AZAD MR. A K AZAD PP, ASSAM
42	AB/858/2025 FIXED	PRANJAL MAHILI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

43	AB/868/2025 FIXED	GIRDHARI LAL AGARWALA Versus THE STATE OF ASSAM	MR. A KABRA MS S GUPTA	PP, ASSAM
44	AB/936/2025 FIXED	PREM SAIKIA @ DHAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
45	AB/942/2025 FIXED	SAHINUR MONDAL Versus THE STATE OF ASSAM	MR. J AHMED H G DAISY	PP, ASSAM
46	AB/1024/2025 FIXED	RAVI PRAKASH GUPTA Versus THE STATE OF ASSAM	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
47	AB/1043/2025 FIXED	MD AKASH ALI Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	J U AHMED (R-2) MR. R K MUSHAHARY(R-2) MR S A REEYAZ(R-2) PP, ASSAM
48	AB/1063/2025 FIXED	MD ZIAUL HOQUE KHAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
49	AB/1085/2025 FIXED	TUSHAR KASERA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M K CHOUDHURY MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, CBI
<u>ORDERS</u>				
50	I.A.(Crl.)/799/2023 AB 2355/2019(D/O), FIXED in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR M BASUMATARI (R-2) PP, ASSAM
<u>HEARING</u>				
51	Crl.Rev.P./160/2019 PART-HEARD, LCR 7 FILES, FIXED	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS	MR. M K NATH MS. P GUPTA (R-1) MR. D KAKOTI(R-1) MS. M LAHAN PP, ASSAM (R2)
WITH				
52	Crl.Rev.P./352/2018	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. and ANR.	MR. A DAS MR. N SHARMA MR. C S RAY MR. N I KHAN MR S DAS MR. R HUSSAIN MS P GUPTA	MR. M K NATH (R1) MR. D KAKOTI(R-1) PP, ASSAM
WITH				
53	Crl.Rev.P./353/2018	M/S. MAGUS CONSTRUCTION PVT. LTD. and ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. and ANR.	MR. A DAS MR. A DAS MR. N SHARMA MR. C S RAY MR. N I KHAN MR S DAS MR. R HUSSAIN MS P GUPTA	MR. M K NATH (R1) MR. D KAKOTI (R-1) PP, ASSAM
WITH				
54	Crl.Rev.P./161/2019	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. M K NATH MR. D KAKOTI MS M LAHAN PP, ASSAM (R2)

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Tr.P.(C)/25/2025	DHRUBAJYOTI DAS Versus MANIKA DAS	MR. R ALI	
2 Tr.P.(C)/26/2025	SMTI JAYSHREE BORAH Versus SRI ANIRUDDHA KUMAR ALIAS ANIRUDDHA KUMAR YADAV	MR. T K BHUYAN MR S DAS MR. C TALUKDAR	
3 Tr.P.(C)/27/2025	SMTI RUMPI PAUL RAHA Versus SOUMENDRA NATH RAHA	MR. P HAZARIKA MR. H S BORAH	
4 Tr.P.(C)/28/2025	SARDARNI NAVJOT KAUR SIDHU Versus SARDAR HARPREET SINGH ANAND	MR H AGARWAL MR J SINGH	
5 CRP/68/2025 CAVT. NO.029920/25,N	NEERA BRAHMA Versus JAYMATI ISLARY	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	MR. B J MUKHERJEE (FOR CAVEATOR)
6 CRP/69/2025	MIRZA ADEEB JIAN Versus KANAK CHANDA DEKA	MR. R ALI MR M BORO MRS. A BEGUM	
7 CRP/70/2025	BIJOY GUPTA Versus GOPAL BAGARIA AND 2 ORS.	MR. R K JAIN TULIKA BORAH JUNMONI BASUMATARY	
ADMISSION			
8 CRP(IO)/5/2023 WITH LCR, FIXED	TAPAN KALITA Versus M/S L.B. MEDI SERVICES PVT LTD	MR. N SHARMA B K SINGHA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
9 CRP/131/2024 FIXED	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	
WITH I.A.(Civil)/3714/2024 in CRP/131/2024	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS	
10 FAO/30/2025	SIMANTA BAISHYA Versus MANJAY KALITA	MR Z MUKIT MR. A SATTAR S CHOUDHURY	

11	MACApp./208/2025 WITH I.A.(Civil)/1635/2025 in MACApp./208/2025	ORIENTAL INSURANCE COMPANY LTD. Versus ATAB ALI @ ATAD ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./209/2025 WITH I.A.(Civil)/1641/2025 in MACApp./209/2025	ORIENTAL INSURANCE COMPANY LTD. Versus ATAB ALI @ ATAD ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
13	MACApp./210/2025 WITH I.A.(Civil)/1644/2025 in MACApp./210/2025	ORIENTAL INSURANCE COMPANY LTD. Versus MUSLINA BEGUM AND 5 OTHERS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
14	MACApp./211/2025	ORIENTAL INSURANCE CO. LTD. Versus JAAN MAHANTA @ DURLABH MAHANTA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
15	MACApp./212/2025	ORIENTAL INSURANCE CO. LTD. Versus JAAN MAHANTA @ DURLABH MAHANTA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
16	MACApp./213/2025 WITH I.A.(Civil)/1653/2025 in MACApp./213/2025	SMTI LITU MONI BORAH DAS AND ANR Versus MS HDFC ERGO GENERAL INSURANCE CO LTD(INSURER) AND 2 ORS	MD. A SAHAD POMPA CHOUDHURY DIPALI KALITA	
17	RSA/209/2024 CAVT. NO.08432/024, WITH LCR, FIXED WITH I.A.(Civil)/3471/2024 in RSA/209/2024	RAJARSHI HAZARIKA Versus BHIM YADAV 4 ORS.	MR D K KALITA MR. G C BORAH	
18	RSA/212/2024 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus SYED MOINUL HOQUE DEWAN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
19	RSA/62/2025 FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus SYED MOINUL HOQUE DEWAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
20	RSA/81/2025	KHABIRON NESSA Versus CHAND MIAH AND 6 ORS	MR K BHATTA MR D GOSWAMI MR K BARMAN MR S AFRIDI MR. A ROB	MR. R BARUAH MR. A IKBAL FOR CAVEATOR
21	RSA/82/2025	KHABIRON NESSA Versus CHAND MIAH AND 6 ORS	MR K BHATTA MR D GOSWAMI MR K BARMAN MR S AFRIDI MR. A ROB	MR. R BARUAH MR. A IKBAL FOR CAVEATOR
22	RSA/212/2024 WITH LCR, FIXED	SRI PRADIP RAJBONGSHI Versus SRI DILIP CHETRY AND 2 ORS	MR. A C SARMA MR B C TALUKDAR MR G BHARADWAJ MR B DEORI	MR. N ALAM(R-1,2) MR K JAIN (R-1,2)
23	RSA/62/2025 FIXED	SULTAN ALI Versus MD ABDUL MAZID ALI	DARAK ULLAH S K PODDAR MS. N PODDAR SABRISH AHMED	
24	RSA/81/2025	NIBARAN DAS Versus APU KANTI ROY	MR. N HAQUE MR. A K AZAD MR F A LASKAR MR M HUSSAIN	
25	RSA/82/2025	RAZIA BEGUM AND 3 ORS Versus NASIM BANO AHMED	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	

	WITH I.A.(Civil)/1648/2025 in RSA/82/2025	RAZIA BEGUM AND 3 ORS Versus NASIM BANO AHMED	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
22	RSA/83/2025 WITH I.A.(Civil)/1649/2025 in RSA/83/2025	DEBASISH DAS AND 6 ORS. Versus DEBOJIT DAS	MR. A BISWAS MR R KALITA MR P K BASU	
		DEBASISH DAS AND 6 ORS. Versus DEBOJIT DAS	MR. A BISWAS MR R KALITA MR P K BASU	
ORDERS				
23	RSA/194/2010 WITH LCR	ABDUL SATTAR CHAKLADAR Versus JAMILA BEWA and 4 ORS	MRG P BHOWMIK MR.R HAZARIKA	MR. I ALAM MR. T SK
24	RSA/7/2016 WITH LCR	MD ABDUL JALIL MIYA Versus MD KAMAL UDDIN MIYA and 5 ORS	MR.S K GHOSH MS.F AHMED	MR.M H RAJBARBHUIYAN(R-1-4, 6&9) MS.P HATIGAYARI(R-1-4, 6&9) MR.W RAHMANR-1-4, 6and9
25	CRP/81/2024 WITH LCR, FIXED	BIKASH CHANDRA PRADHANI Versus THE STATE OF ASSAM AND ANR	MR D KALITA	GA, ASSAM SC, REVENUE
26	I.A.(Civil)/3443/2024 WITH LCR, FIXED in RSA/280/2010 WITH RSA/280/2010 WITH I.A.(Civil)/3442/2024 in RSA/280/2010 WITH I.A.(Civil)/1069/2025 in RSA/280/2010	ANJUARA BEGUM AND ORS Versus MUSTT. RASIDA BEGUM and ORS MD. SAMIR ALI, Versus MUSTT. RASIDA BEGUM and ORS, ANJUARA BEGUM Versus MUSTT. RASIDA BEGUM and ORS,	MS.B R A SULTANA MS.B R A SULTANA MS.B R A SULTANA	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA MR. H K DEKA MR. M DAS
27	I.A.(Civil)/3790/2024 FIXED in RSA/11265/2024 WITH RSA/11265/2024 (Filing Number)	MUSSTT ANJURA BEGUM AND 3 ORS. Versus MUSSTT RASIDA BEGUM AND 8 ORS. RAMISHA KHATUN Versus HABIBUR RAHMAN	MS B R A SULTANA MR B SINHA MR. H ISLAM	
28	RSA/10/2025 WITH LCR, FIXED WITH I.A.(Civil)/1498/2025 in RSA/10/2025	RAMISHA KHATUN Versus HABIBUR RAHMAN H EMMANUEL HOSPITAL ASSOCIATIONS AND 2 ORS Versus SUPRITI DAS AND 2 ORS	MR B SINHA MR. A DHAR MD F FARIDI	
		EMMANUEL HOSPITAL ASSOCIATIONS AND 2 ORS Versus SUPRITI DAS	MR. A DHAR MD F FARIDI	
29	I.A.(Civil)/450/2025 WITH LCR, FIXED in RSA/3/2021 WITH RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR. A BISWAS MR R KALITA MR P K BASU MR. A BISWAS MR R KALITA	GA, ASSAM MR. B D DEKA MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) MS K PHUKAN, GA ASSAM (R4, R5) N CHAUDHURY (R1, R2)

	WITH I.A.(Civil)/82/2021 in RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	
	WITH I.A.(Civil)/447/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY,	MR. A BISWAS MR R KALITA MR P K BASU	GA, ASSAM MR. B D DEKA
	WITH I.A.(Civil)/448/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	MR. B D DEKA
	WITH I.A.(Civil)/449/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	MR. B D DEKA
30	I.A.(Civil)/1172/2025 FIXED in MACApp./135/2025	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI SANKAR SINGHA and 4 ORS.	MR. R C PAUL	
	WITH MACApp./135/2025	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI SANKAR SINGHA and 4 ORS.	MR. R C PAUL	MR. P K DEKA (R-2,3,4) MR. P DAIMARY(R-2,3,4) MR. R. KARIM(R-2,3,4) J MEDHI(R-2,3,4)
31	I.A.(Civil)/1207/2025 WITH LCR, FIXED in RSA/187/2024	GHANAKANTA BORO Versus TARAK BORO	MR. N ALAM S A BAKHTIAR	MR. N K KALITA
	WITH RSA/187/2024	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR. N K KALITA MR. P P GOGOI MR A SARANIA N GOGOI	MR. N ALAM (R-1) MR K JAIN(R-1)
32	I.A.(Civil)/1270/2025 in Test.Cas./3/2005 (D/O), WITH LCR in Test.Cas./3/2005	ABDUS SATTAR Versus MD ABDUL MATLIB SAIKIA	MR Z MUKIT MR. A SATTAR	
	WITH MC/53/2024	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND ORS	PETITIONER IN PERSON	MR Z MUKIT G IMTIAZ
33	I.A.(Civil)/1329/2025 FIXED in FAO/23/2025	MUSTAK ALI Versus MANIRUDDIN ALI	MR. S SAIKIA	
	WITH FAO/23/2025	MUSTAK ALI Versus MANIRUDDIN ALI	MR. S SAIKIA	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA
34	I.A.(Civil)/1578/2025 IN RSA 300/2014(D/O) in RSA/300/2014	BIBHAS ROY CHOUDHURY AND ORS Versus DEBABRATA CHOUDHURY AND ORS	MS SUPRIYA DASGUPTA	MS D CHOWDHURY
<u>HEARING</u>				
35	CRP/100/2022 WITH LCR, B/O	PUNIRAM NATH Versus KHAGEN HAZARIKA	MR. R K BHUYAN	MR S SHARMA
36	WITH CRP/41/2022	KHAGEN HAZARIKA Versus PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP

STAY MATTERS

37	CRP(IO)/154/2024 FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus IMRAN HUSSAIN AND 2 ORS	MR T KALITA MR. A KAKATI	MR. S AHMED(R-1) J BORAH(R-1) MR Z RAHMAN (R-1) MS. M. KHATUN(R-1) MR. R ISLAM(R-1) MS N AKTAR(R-1) MR. KHAIRUL ISLAM(R-1)
38	CRP(IO)/279/2024 FIXED	MD. RANTU ALI Versus MD. SAYED ALI AND 4 ORS	MR. SK S N MOHAMMAD MR. A K PURKAYASTHA MR. SK N MOHAMMAD MR. S SHARMA MR A IKBAL B RONGHANGPI	
39	CRP/18/2025 FIXED	DILIP SAHU AND ANR Versus CHARANJEET KAUR AND 5 ORS.	MR. S SAHU MS A ROY S SHAHI	MR DEBA SARMAH (R-1) RAKESH CHETRY(R-1)
40	CRP(IO)/88/2025 FIXED	KADBHANU NESSA AND 3 ORS. Versus SAHARA KHATUN AND 4 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
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17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
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19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AT 10:30 A.M.AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH-II, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 Bail Appln./1364/2025	JAYAD KHAN AND ANR Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO	SC, NCB
<u>MOTION (BA)</u>			
2 Bail Appln./1551/2025 WITH OFFICE NOTE, B/O	MOHAMMED SIRAJUDDIN Versus THE STATE OF ASSAM	MR F A LASKAR K AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
3 Bail Appln./49/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUJAL ALI Versus THE STATE OF ASAAM	MR. D DAS SR. ADV MR S RAHMAN MS. S PHUKAN MR. K MOHAMMED MR. H HAZARIKA S M MUNIR	PP, ASSAM
4 Bail Appln./415/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR AMINUR RAHMAN	SC, NCB
WITH 5 Bail Appln./427/2025	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR	SC, NCB
<u>ORDERS</u>			
6 CRP(IO)/57/2022	UNION OF INDIA AND ANR Versus PHULMATI DAS AND ANR	MR. A BARKATAKI	
7 CRP(IO)/287/2023	M AKENDRA SINGH Versus SMT. MONIKA KOCH AND 2 ORS.	MR. P J BARMAN MS R TADO	MR B SHARMA (r-1,2) MR S SHARMA (r-1,2)
8 I.A.(Civil)/766/2023 in MACApp./400/2017 (D/O) in Review.Pet./1932/2023	JAYANTI GUPTA AND ANR. Versus UNITED INSURANCE COMPANY LTD. AND ANR.	MR. M DUTTA MR. A LAHKAR	MR. R GOSWAMI

	WITH Review.Pet./1932/2023 (Filing Number)	JAYANTI GUPTA AND ANR. Versus UNITED INSURANCE COMPANY LTD. AND ANR. A	MR. M DUTTA	
9	CRP/127/2024 WITH LCR	NIRANJAN DAS AND ANR Versus SMTI LAKHI DAS	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. N N JHA MR. M UDDIN MS M SAHOO
10	Review.Pet./146/2024 in MACApp./1/2017 (D/O), WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus ROOPJYOTI KALITA @ GOGOI AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. M DAS(R-1) MR. D CHETIA (R-1)
11	I.A.(Civil)/2119/2024 in MACApp./167/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus PURNIMA KALITA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./167/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus PURNIMA KALITA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R HAZARIKA (r-5) MR. K N KALITA(R-1 TO 4) MR K DEKA(R-1 TO 4) MR. C CHAKRAVARTY (r-5) MR B ISLAM(R-1 TO 4)
12	I.A.(Civil)/2940/2024 MAC.APP. 93/2024(D/O) in MACApp./93/2024	ORIENTAL INSURANCE COMPANY LTD Versus MD HUSSAIN ALI AND ANR	MR SISHIR DUTTA MR. SIDHANT DUTTA	
13	I.A.(Civil)/3150/2024 in CRP/10080/2024	ELIUS AHMED Versus HIMANGSHU BHUYAN AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MS. M SAIKIA(R-2) MS. P BORTHAKUR (R-2)
	WITH CRP/10080/2024 (Filing Number)	ELIUS AHMED Versus HIMANGSHU BHUYAN AND ANR (F)	MR. A R AGARWALA	
14	I.A.(Civil)/3375/2024 in MACApp./1105/2024	NEW INDIA ASSURANCE COMPANY LTD Versus NILA KALITA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./1105/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus NILA KALITA AND 2 ORS F	MR. R GOSWAMI	
	WITH I.A.(Civil)/12894/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus NILA KALITA AND 2 ORS F	MR. R GOSWAMI	
15	I.A.(Civil)/4019/2024 WITH LCR in MACApp./29/2023	MD SAMED ALI Versus SRI RAJENDRA PRASAD SARMAH AND 2 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	MR. A KAKATI
	WITH MACApp./29/2023	MD SAMED ALI Versus SRI RAJENDRA PRASAD SARMAH AND 2 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	MR. A KAKATI

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025

9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4796/2021	DULAL BORA Versus STATE CHIEF INFORMATION COMMISSIONER, ASSAM AND 3 ORS.	MR. P BORAH MS H B BARMAN	GA, ASSAM
2 WP(C)/2712/2024	CHANDRABHAN NESSA Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, REVENUE
3 Cont.Cas(C)/139/2025	SMTI ANURADHA BARMAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
4 Cont.Cas(C)/262/2025	SANJIB CHOUDHURY Versus DR. OM PRAKASH, IAS AND 3 ORS.	MR. S K DAS MR A I TALUKDAR	
5 WP(C)/1190/2025	SAR PARIVAHAN PRIVATE LIMITED Versus UNION OF INDIA AND 4 ORS.	MR H BETALA P K KHAKHOLIA S BORO	MR. S.C. KEYAL, SC, CGST, (R-1,2&5) MR. S.C. KEYAL, SC, CGST, (R-1,2&5) SC, FINANCE AND TAXATION, (R-2&4) DY.S.G.I.
6 WP(C)/1874/2025	AMITA BHUWALKA Versus UNION OF INDIA AND ORS	MR H BETALA P K KHAKHOLIA S BORO	MR. S.C. KEYAL, SC, CGST SC, FINANCE AND TAXATION DY.S.G.I.
7 WP(C)/2007/2025	SHAIL BEHARI TIWARI Versus UNION OF INDIA AND ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY B SAHA S J KALITA	SC, GST DY.S.G.I.
8 WP(C)/2042/2025	JALAL BHUYAN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL	SC, CO OP
9 WP(C)/2549/2025 FIXED	IDRISH ALI @ MD IDRISH ALI Versus THE UNION OF INDIA AND 8 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, NHAI

10	WP(C)/2554/2025 FIXED	LOKMAN HEKIM AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K PURKAYASTHA MR. B RAHMAN	GA, ASSAM SC, REVENUE
11	WP(C)/2609/2025 FIXED	KAMAL CHAND SURANA Versus THE UNION OF INDIA AND 3 ORS.	MS M HAZARIKA MS. S NEWAR	DY.S.G.I. SC, CUSTOMS
12	WP(C)/2699/2025 FIXED	ANOWAR ALI AND ANR Versus THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA A B T HAQUE MR A HOSSAIN	GA, ASSAM SC. REVENUE
13	WP(C)/2705/2025 FIXED	M/S KESHARI INTERNATIONAL LLP Versus INDIAN BANK (FORMERLY ALLAHABAD BANK)	MR. S DUTTA P BHAGAT MR B YADAV	SC, INDIAN BANK
14	WP(C)/2796/2025	SWADESH DEY AND ORS Versus THE STATE OF ASSAM AND ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	GA, ASSAM SC. REVENUE
15	WP(C)/2805/2025	SRI NABIN KUMAR SHANKAR ALIAS NABIN SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	SC, FOREST
16	WP(C)/2807/2025	KASHEM ALI Versus THE STATE OF ASSAM AND 10 ORS.	MR M RANA MR. M A MONDAL S I AKAND	SC, BTC SC, REVENUE
17	WP(C)/2841/2025	M/S RISHI STONEX Versus THE STATE OF ASSAM AND 5 OTHERS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS B CHAUHAN	SC, FINANCE AND TAXATION
18	WP(C)/2843/2025	SRI CHANDRAMONI HAZARIKA Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
19	WP(C)/2844/2025	SARAT CHANDRA SAHARIA AND 6 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. R J SARMA	GA, ASSAM
20	WP(C)/2846/2025	GIASH UDDIN Versus THE STATE OF ASSAM AND ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC. REVENUE
21	WP(C)/2847/2025 B/O	BULU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY S RABHA R BASUMATARY	GA, ASSAM SC, REVENUE SC, PWD
ORDER (IMPLEADMENT OF PARTY)				
22	I.A.(Civil)/1459/2025 in WP(C)/891/2025	NIVA DEKA Versus SHRI BIJAY SINHA,	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
	WITH WP(C)/891/2025	NIVA DEKA Versus THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
23	I.A.(Civil)/1625/2025 B/O in WP(C)/1796/2022 WITH WP(C)/1796/2022	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA	MR. M HUSSAIN MR. R I MONDAL	SC, RBI GA, ASSAM SC, SBI
		DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ MR. A PARVEZ MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4,5,6) MR D GOGOI (r-3,4,5,6)

ADMISSION

24	WP(C)/7676/2015	MONIR UDDIN BARBHUIYA and 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
25	WP(C)/5037/2016	JONE MEDHI and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA	GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION
26	WP(C)/453/2017 FIXED	JALLALPORE TEA ESTATE Versus THE STATE OF ASSAM and 2 ORS.	MR.B D DAS MS.R DEKA MR.D THOUSAN	GA, ASSAM MR. I BORTHAKUR, SC Forest Department
27	WP(C)/906/2017 FIXED	PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM SC, REVENUE DEPTT
28	WP(C)/7451/2017 FIXED	ON THE DEATH OF LATE JITENDRA MOHAN BHATTACHARJEE, HIS LEGAL HEIRS Versus THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MRR KARIM MR D AKRAM	GA, ASSAM MR. R BARPUJARI, SC, REVENUE DEPTT.
29	Crl.Pet./1134/2018 FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
30	WP(C)/3108/2019 FIXED	ASHUTUSH CHOUDHURY Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. M SHARMA MR A KUNDU MR. M. SARMA,(R-5 & 6) MS. S YASMIN
31	WP(C)/5268/2019 WITH WP(C)/851/2009 (D/O), FIXED	ON THE DEATH OF ATUL KUMAR SARMA,HIS LEGAL HEIRS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. A J DAS MR. P J SAIKIA, SR. ADV MR. P DEKA MS M NIROLA MR K J SAIKIA	MR. N BORAH (R-5) MR. R SARMA SC, GMC MR. H S BARUAH
	WITH I.A.(Civil)/741/2020 in WP(C)/5268/2019	TAPAN KR DUTTA Versus ATUL KUMAR SARMA AND 4 ORS	MR. N BORAH MR. H MAZUMDER	MR. P P DEKA MR. A J DAS MR. S BORA SC, GMC
32	WP(C)/635/2020	UTTARAN GRAM UNNAYAN SANGHA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, APDCL
	WITH WP(C)/651/2020	PRAGATISIL SANGTHA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, APDCL
34	WP(C)/659/2023 FIXED	HIRAN MONI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. K SINGHA (R4-R8) SC, REVENUE
35	WP(C)/2035/2023 FIXED	MAJUN ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. Z KHALID MR. K MOHAMMED MR I BHUYAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, OIL
36	WP(C)/6360/2023 FIXED	NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	GA, ASSAM MR K BHUYAN (r-5) MR. M U E BHUYAN (r-5) MR M HAZARIKA (r-5) SC, REVENUE
37	WP(C)/2802/2024 FIXED	ANJALI GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE

38	WP(C)/3861/2024	MAMONI @ MAMANI BAYAN AND 3 ORS Versus STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
39	WP(C)/6199/2024 FIXED	ARABINDA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. M SHARMA (R-4,5) MS. S YASMIN(R-4,5)
40	WP(C)/149/2025 FIXED	URMILA SUBBA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM MR. D.J. DAS, SC, C.G.C. SC, HEALTH
41	WP(C)/1062/2025 B/O	ABDUL JABBAR Versus THE STATE OF ASSAM	MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, REVENUE
42	WP(C)/1795/2025 FIXED	M/S AUDIO PLUS AND ANR Versus THE BANK OF BARODA	MR. D GOGOI MR. I BORTHAKUR	MR. B SHARMA P BHAGAT SC, BANK OF BARODA
ORDERS				
43	WP(C)/920/2021	ISHWAR SRI SRI SIDHESWAR DEVALAYA BAR DEURI SAMAJ Versus THE STATE OF ASSAM AND 2 ORS	MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM
44	WP(C)/3989/2021	SANTOSH GOYARI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
45	I.A.(Civil)/3383/2023 in WP(C)/5196/2016 WITH WP(C)/5196/2016	ISMAIL ALI and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS		GA, ASSAM
		ISMAIL ALI and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. J P SHARMA (P1) MD K RAHMAN (P1) MR. J P SARMA MR H HOQUE	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
46	Cont.Cas(C)/686/2024 FIXED	SANTOSH THAKUR AND ANR Versus GYANENDRA DEV TRIPATHI, IAS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR. D SAIKIA MR. R BORPUJARI MS G HAZARIKA
47	WP(C)/5236/2024	MD. ABDUL KALAM AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S SAHU MS A ROY S SHAHI	GA, ASSAM SC, REVENUE
48	I.A.(Civil)/1484/2025 in WP(C)/2206/2019 WITH WP(C)/2206/2019	ON THE DEATH OF ANUP SARMA Versus UNION OF INDIA AND 5 ORS.	MR D K NATH	GA, ASSAM MR. B SARMA (CENTRAL GOVT. COUNSEL, R-1,2,3) DY.S.G.I.
		PRADIP SARMA AND 2 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. S K BARKATAKI MS. B SHARMA MR. D K NATH	MS. M BHATTACHARJEE (GA, ASSAM, 4,5,6) MR. B SARMA (CENTRAL GOVT. COUNSEL, R-1,2,3) ASSTT.S.G.I.
49	I.A.(Civil)/1485/2025 in WP(C)/622/2025 WITH WP(C)/622/2025	SANJUKTA BORGOHAIN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR S DUTTA	SC, GMC SC, G M D A
		SANJUKTA BORGOHAIN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 12 ORS (F)	MR S DUTTA A K GHOSE	SC, GMC SC, G M D A
50	I.A.(Civil)/1553/2025 in WP(C)/3344/2020	DHRUBAJYOTI LAHKAR Versus THE STATE OF ASSAM AND ORS	MR. B PHUKAN MR R RAJKHOWA B KHAKHLARY	GA, ASSAM SC, REVENUE

51	WITH WP(C)/3344/2020	DHRUBAJYOTI LAHKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	GA, ASSAM SC, REVENUE
	I.A.(Civil)/1628/2025 in WP(C)/6783/2024	TAJ UDDIN LASKAR Versus THE UNION OF INDIA	MR H AHMED MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM DY.S.G.I. SC, NHIDC
	WITH WP(C)/6783/2024	TAJ UDDIN LASKAR AND 7 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR H AHMED MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI MR. A M S MAZUMDER (R-9,11,12,13) DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
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17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1617/2025 FIXED	NAJIRA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. R BORA S BARBHUYAN	PP, ASSAM
MOTION				
2	Crl.Rev.P./165/2025	MALAYA GHOSH Versus BIDYUT DAS	PETITIONER IN PERSON	
3	Crl.Rev.P./192/2025	AKRAMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
4	Crl.Rev.P./193/2025	SAHABUDDIN AHMED Versus RIMA BEGUM	MR D S DEKA	
5	Crl.Pet./364/2025 FIXED	MANOJ KR BORO Versus THE STATE OF ASSAM AND ANR.	MR N RAY N N HUSSAIN	PP, ASSAM
ADMISSION				
6	Tr.P.(Crl.)/16/2020	DIPALI SWARGIARY AND ANR. Versus THE STATE OF ARUNACHAL PRADESH AND ANR.	MR. M BISWAS MR. T CHUTIA	MR G J SAIKIA (R2) MR S DAS (R2) PP, A P
7	Crl.Rev.P./88/2024 B/O	MANAB JYOTI LAL RAY Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	MR. K KALITA (R-2) PP, ASSAM
8	Crl.A./177/2024 FIXED	CENTRAL BUREAU OF INVESTIGATION Versus SMT VAHLHAI DOUNGEL	MR. S C KEYAL	
9	Crl.A./246/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM
WITH				
	I.A.(Crl.)/728/2024 in Crl.A./246/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM

10	Tr.P.(CrI.)/17/2025 B/O	SHRI K K YANGFO AND ANR Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR B KAUSHIK MR. P BORAH MS. K HAZARIKA MR. S HAZARIKA	SC, CBI
11	RFA/30/2025 WITH I.A.(Civil)/1651/2025 in RFA/30/2025	SIMANTA BAISHYA Versus MANJAY KALITA	MR. A SATTAR S CHOUDHURY MS B DEKA	
12	CrI.Rev.P./129/2025	SIMANTA BAISHYA Versus MANJAY KALITA MANNAN ALI Versus AKLIMA PARBIN	MR. A SATTAR S CHOUDHURY MS B DEKA MR. M A SHEIKH MR. Z H AHMED	
13	CrI.Rev.P./140/2025 WITH LCR 2 FILES(SCANNED COPY), FIXED	SRI KANAK CHANDRA DEKA Versus THE STATE OF ASSAM AND ANR	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	MR P DAS (R-2) MR P PRAWAR(R-2) MS N BARUAH(R-2) PP, ASSAM
14	CrI.Rev.P./145/2025	MD. TUTUL SAIKIA Versus MISS NILIMA SAIKIA AND 3 ORS.	MR. B K SEN MR. A HUSSAIN MR. F HAQUE	
15	CrI.Rev.P./179/2025	MD. FARMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH	
16	CrI.Rev.P./181/2025	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH	MR. P. CHOUDHURY MS. PUBALI SAIKIA	
17	WITH I.A.(CrI.)/522/2025 in I.A.(CrI.)/522/2025	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH	MR. P CHOUDHURY MS. PUBALI SAIKIA	
18	CrI.A./188/2025 WITH I.A.(CrI.)/540/2025 in CrI.A./188/2025	RAMJAN SEIKH Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
19	CrI.A./189/2025	RAMJAN SEIKH Versus THE STATE OF ASSAM NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MS. S KATAKEY	PP, ASSAM PP, ASSAM
20	CrI.A./190/2025 WITH I.A.(CrI.)/541/2025 in CrI.A./190/2025	BABLU KANDO Versus THE STATE OF ASSAM AND ANR	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
21	CrI.A./191/2025 WITH I.A.(CrI.)/542/2025 in CrI.A./191/2025	KRISHNA KANTA BARMAN AND ANR. Versus THE STATE OF ASSAM KRISHNA KANTA BARMAN AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM PP, ASSAM
22	CrI.Pet./282/2025 B/O	SRI JAGA MOHAN BORAH Versus THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY)	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. N J GOGOI MR. M A CHOUDHURY M.A. BEGUM	PP, ASSAM
24	Bail Appln./1028/2025 WITH CASE RECORD(SCANNED COPY, FIXED	GABINDA NATH @ GUBINDA NATH Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. B BISHAYA MS. S NAZNEEN	MR. P SAIKIA (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM

25	Bail Appln./1108/2025 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL KALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	Bail Appln./1296/2025 B/O	SHAJU MOHAMMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
27	Bail Appln./1564/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BABUL BISWAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/121/2025 FIXED	TULAN DUTTA AND 3 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR G SARMA MS. D. DEVI	PP, ASSAM
29	AB/658/2025 FIXED	AKSHAY MANDAL Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	SPL PP,FOREST ASSAM PP, ASSAM
30	AB/1032/2025 FIXED	BHUPEN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
31	CRL.A(J)/93/2022 3 Y 3 M 6 D :WITH LCR 8 FILES(SCANNED COPY), OFFICE NOTE	ABINASH BAGH Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI MOTIUR RAHMAN MR. M RAHMAN	PP, ASSAM
32	I.A.(Civil)/1031/2022 FIXED in RFA/19/2022 WITH RFA/19/2022	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus SRI CHABIN DAS F.C.I Versus Chabin Das	MR B K SINGH MR B K SINGH MS. D PEGU	MR. A DHAR MD F FARIDI MR. A DHAR MD F FARIDI
33	Tr.P.(CrI.)/29/2023	BASIT AHMED BARBHUIYA Versus THE STATE BANK OF INDIA	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR G DAS MR. N ISLAM
34	I.A.(Civil)/1991/2023 WITH LCR in RFA/4572/2023 WITH RFA/4572/2023 (Filing Number)	M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS E	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR. S SARMA	MR B SHARMA MR S SHARMA
35	Crl.A./27/2025 WITH LCR 2 FILES, OFFICE NOTE	SIDDHARTHA DAS Versus THE STATE OF ASSAM AND ANR	MS R R MUZIB MS T GHOSH	MR R ISLAM (R2) MR S E M AHMADIA (R2) A AHMED (R2) PP, ASSAM
36	Crl.A./41/2025 WITH LCR 5 FILES, OFFICE NOTE WITH I.A.(CrI.)/103/2025 in Crl.A./41/2025	KHIROD PHUKAN AND ANR Versus THE STATE OF ASSAM SRI KHIROD PHUKAN AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. S K SINGHA	PP, ASSAM PP, ASSAM
37	I.A.(CrI.)/47/2025 WITH OFFICE NOTE in Crl.A./11981/2024 WITH Crl.A./11981/2024 (Filing Number)	ANADI DAS Versus THE STATE OF ASSAM AND ANR ANADI DAS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI MR. L GOGOI	PP, ASSAM

38	I.A.(CrI.)/231/2025 WITH LCR 3 FILES, FIXED in CrI.A./83/2025 WITH CrI.A./83/2025	DUPLE BHAKAT Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
39	I.A.(CrI.)/259/2025 WITH OFFICE NOTE in CrI.A./1880/2025 WITH CrI.A./1880/2025 (Filing Number)	DUPLE BHAKAT Versus THE STATE OF ASSAM SUKHURAM SATNAMI Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA DARAK ULLAH MS A HUSSAIN SABRISH AHMED	MR. S K ROY (R-2) MRS. M M ROY(R-2) S MEDHI(R-2) PP, ASSAM PP, ASSAM
40	CrI.Pet./492/2025 FIXED	ALTAF ANSARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
41	I.A.(CrI.)/520/2025 WITH LCR 4 FILES. B/O. in CrI.A./185/2020 WITH CrI.A./185/2020	BIJOY BARMAN Versus THE STATE OF ASSAM BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY MR. S SAHU MR J KALITA	PP, ASSAM MS. D SAIKIA, AMICUS CURIAE, R2 PP, ASSAM
42	I.A.(Civil)/1503/2025 FIXED in RFA/4342/2025 WITH RFA/4342/2025 (Filing Number) WITH I.A.(Civil)/4340/2025 (Filing Number)	WEAVERBIRD INTERACTIVE AND 2 ORS Versus M/S LANDS PERIODICALS AND ANR WEAVERBIRD INTERACTIVE Versus M/S LANDS PERIODICALS WEAVERBIRD INTERACTIVE AND 2 ORS Versus M/S LANDS PERIODICALS AND ANR	MR. S C BISWAS MR S DUTTA MR. P S BISWAS MR. A K DAS MS. P DEVI AMIT KUMAR DAS MR. S C BISWAS	
HEARING				
43	CrI.Rev.P./265/2021 WITH LCR 3 FILES, FIXED	SAHALOM HUSSAIN MAZUMDER Versus ON THE DEATH OF THE COMPLAINANT/SAHIR UDDIN MAZUMDER (SINCE DECEASED) AND ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	MS. R CHOUDHURY (R1A- R1E) MR. N H BARBHUIYA MS S S ZIA (R1A-R1E) PP, ASSAM MR M A BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025

14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1726/2025	AJIT DHOPI ALIAS DHUBI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
2	Bail Appln./1728/2025	MD ASHIQUE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
3	Bail Appln./1730/2025	BOMBAIJIT KEMPRAI Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
4	Bail Appln./1735/2025	AMAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY A.ISLAM MR. B.H. TAPADAR	PP, ASSAM
5	Bail Appln./1736/2025	RAJIB AHMED Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
6	Bail Appln./1737/2025	NAJIRUL ISLAM Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN A MISHRA	PP, ASSAM
7	Bail Appln./1741/2025	AYUSH SAINI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
8	Bail Appln./1743/2025	FAZAL HAQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI N. CHOUDHURY	PP, ASSAM
9	Bail Appln./1744/2025	MUSTAFIJUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
MOTION (AB)				
10	AB/1097/2025 FIXED	MD HAFIZUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

11	AB/1162/2025	ABDUL WAHAB AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	AB/1164/2025	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
13	AB/1165/2025	KARIM KHAN AND 3 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
14	AB/1172/2025	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR A ATREYA MS A DAS MS. L WANGSA U BHARADWAJ	PP, ASSAM
15	AB/1174/2025	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
16	AB/1176/2025	AMINUR RASHID CHOUDHURY Versus THE STATE OF ASSAM	MR. NOOR KUTUB ALAM MR C GOGOI	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./1136/2022 WITH LCR 1 FILE(SCANNED COPY)	HIRU NATH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) PP, ASSAM
18	Crl.Rev.P./435/2023 WITH LCR 2 FILES	ANJANA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P K BHUYAN	MR. S DIHINGIA (R-2) MS. M CHANGMAI (R-2) PP, ASSAM
19	Crl.Pet./411/2024 WITH LCR 2 FILES(SCANNED COPY)	NURAL ISLAM SARKAR Versus NARZIDA BEGUM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	MR M A ISLAM MR J I MONDAL
20	Crl.Rev.P./434/2024 WITH LCR 2 FILES(SCANNED COPY)	MD. ASHRAB ALI Versus MD. DAROG ALI MOLLAH AND ANR	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	MR. M HOSSAIN (R-1) MD. A WADUD (R-1) MR. J HUSSAIN (R-1) MS. S KHAN (R-1)
21	Crl.Pet./1019/2024	JALLEY SONAM Versus THE STATE OF ASSAM AND ANR	MR. K R BORA R GOGOI MR. D K BORAH	MR. J K GOSWAMI(R-2) MR. J BARMAN(R-2) MR D J BORO(R-2) PP, ASSAM
22	Crl.Pet./1502/2024 WITH LCR 2 FILES(SCANNED COPY)	SHAHAJAHAN SK @ SHAHAJAHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR S PRODHANI	MR. A HAQUE (R-2) MR. A ALIM SK (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./1462/2025 WITH OFFICE NOTE, FIXED	P SOUL AND 2 ORS. Versus THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	SC, DRI
24	Bail Appln./1559/2025 FIXED	SHOYADUR RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
25	Bail Appln./1588/2025 FIXED	SHAHEDUR Versus THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/3050/2024 FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
27	AB/3090/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
28	AB/318/2025 FIXED	BABUL ALI Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH MR M RAHMAN S AHMED	PP, ASSAM

29	AB/729/2025 FIXED	ESATON NESSA @ SETON KHATUN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
30	AB/841/2025 FIXED	SRI NILOY DAS @ RASEL DAS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR B K DAS	PP, ASSAM
31	AB/920/2025 FIXED	NIJAM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
32	AB/923/2025 FIXED	ABDUL BAREK AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR. KHAIRUL ISLAM	MR. N ISLAM (INFORMANT) PP, ASSAM
33	AB/966/2025 WITH OFFICE NOTE, FIXED	AKTER HUSSAIN AKOND AND ORS Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI A R MONDAL	PP, ASSAM
34	AB/994/2025 FIXED	SHEIKH MD NASIR UDDIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
35	AB/996/2025 WITH OFFICE NOTE, FIXED	ANIL CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	N SARMAH MR. R SARMA MS. S D SAIKIA	MR. H A LASKAR (R-2) PP, ASSAM
36	AB/1051/2025 FIXED	MOHD RAZAK Versus THE STATE OF ASSAM	MR. A DHANUKA B PRASAD	PP, ASSAM
37	AB/1094/2025 FIXED	MS DHARITRI KALITA Versus THE STATE OF ASSAM	MR T RAJBONGSHI MR. B P SINHA MS B.SINHA	PP, ASSAM

ORDERS

38	Crl.Rev.P./5/2023 WITH LCR 2 FILES	AMJAD HUSSAIN @ ANJAD AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F K R AHMED	
39	Crl.Rev.P./529/2023	RABIYA KHATUN @ RABIA BIBI Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI S ALI	PP, ASSAM
40	Crl.Rev.P./20/2025	RAM PRAKASH PANDEY Versus BABLI PANDEY	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN N J DAIMARI	
41	I.A.(Crl.)/63/2025 in Crl.Pet./1430/2024	SAMSUL MUNSHI AND ORS Versus THE STATE OF ASSAM	MR. A BORO	PP, ASSAM
	WITH Crl.Pet./1430/2024	SAMSUL MINSHI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H P GUWALA MR. A BORO S SATNAMI	PP, ASSAM
42	Crl.Pet./417/2025	BITHSON M SANGMA Versus THE STATE OF ASSAM AND ANR	MR J C GAUR MR. U C DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025

11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./57/2025 CAVT. NO.01252/025,	THE ORIENTAL INSURANCE CO. LTD. Versus ITI DAS AND ANR	MR. S K GOSWAMI MR. R SHARMA	MISS. M DAS MD. S ISLAM FOR CAVEATOR
	WITH I.A.(Civil)/552/2025 in MACApp./57/2025	THE ORIENTAL INSURANCE CO. LTD. Versus ITI DAS AND ANR	MR. S K GOSWAMI MR. R SHARMA	MISS. M DAS MD. S ISLAM FOR CAVEATOR
2	MACApp./144/2025	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SMTI PARUL DEKA DUTTA AND 3 ORS	MR. A J SAIKIA MR. S. PEGU	
	WITH I.A.(Civil)/1199/2025 in MACApp./144/2025	SHRIRAM COMPANY INSURANCE CO. LTD. Versus SMTI PARUL DEKA DUTTA AND 3 ORS	MR. A J SAIKIA MR. S. PEGU	
3	MACApp./146/2025	LILADHAR DAS Versus ICICI LOMBARD GEN INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
4	MACApp./166/2025	TATA AIG GENERAL INSURANCE CO. LTD. Versus MAHESHWAR DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A HUSSAIN(R-1,2) MR. A T SARKAR (R-1,2) S R DAS(R-1,2)
	WITH I.A.(Civil)/1360/2025 in MACApp./166/2025	TATA AIG GENERAL INSURANCE CO. LTD. Versus MAHESHWAR DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
5	MACApp./185/2025	SUJITA KARMAKAR Versus SUNUDHAR KARMAKAR AND ANR	MR. A R AGARWALA	
6	MACApp./195/2025	ASHRAFUL ISLAM Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS F	MR. A R AGARWALA MR ADITYA AGARWALA	P GOSWAMI
ORDERS				
7	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	

8	MFA/161/2013 WITH LCR	M/S. INDIAN OIL CORPORATION LTD. Versus EMPLOYEES' STATE INSURANCE CORPORATION and 108 ORS.	MR. N DEKA MR. M CHETIA MR. D DEKA MR. M GOGOI	MR. B D DAS(R-32) MR. H K SARMA MR. K K NANDI MR. S M BARUAH(R-7) MS. R BARUAH(R- 69 to 94) MR.I CHOUDHURY(R-10,20) MR. U K DAS (R-6,12,16,18,25,44,60,64,69,73,75,79,94) MR. S GOSWAMI MR. K PATHAK(R-85) MR. D NATH MS. M SHARMA(R- 69 to 94) SC, E S I
9	I.A.(Civil)/1358/2019 in MFA/140/2007 (D/O) in MFA/140/2007	KHALILUR RAHMAN and ANR Versus UNITED INDIA INS. CO. LTD. AND ANR	MR. S ISLAM	
10	I.A.(Civil)/3909/2019 in MFA/37/2014 (D/O) in MFA/37/2014	NATIONAL INSURANCE CO. LTD. Versus MINA MIRDHA and ANR	MRS. S ROY	MR D CHAKRABORTY MR. M RAHMAN
11	I.A.(Civil)/432/2020 WITH LCR in MFA/111/2016 WITH MFA/111/2016 WITH I.A.(Civil)/433/2020 in MFA/111/2016 WITH I.A.(Civil)/434/2020 in MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS, NATIONAL INSURANCE CO. LTD. Versus MARU PAHARIA and 2 ORS, NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS, NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS,	MRS. S ROY MRS. S ROY MR.R C PAUL MS.S ROY MRS. S ROY MRS. S ROY	MR. C K S BARUAH
12	CRP(IO)/207/2022	BANDANA KALITA Versus RADHA BORA AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	
13	CRP(IO)/78/2023 WITH LCR	NABAJIT DEV SARMA Versus SMT. MADHUSMITA CHAKRABORTY	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MS M DAS MR. P SAIKIA
14	CRP/126/2023	BABUL MALAKAR Versus RATNA BAHADUR PRADHAN AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR B K MISHRA (r-1) MR. S ISLAM (r-1) MR A HAWARI (r-1)
15	CRP(IO)/79/2024	THE MONFORT SCHOOL AND 3 ORS Versus MRIDULA KONWAR HAZARIKA AND ANR	MR. A DHAR MS. D GHOSH OWEN. C	SC, SEC. EDU.
16	CRP(IO)/87/2024	PHULESWARI THAKURIA AND 8 ORS. Versus DINANATH TALUKDAR	MR A K RAI MR B YADAV	
17	CRP(IO)/168/2024	HINDERINGBE NEWME Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 7 ORS	MR. S SARMA MR. C CHAKRAVARTY MR H M R HOQUE	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, DIMA HASAO
18	I.A.(Civil)/173/2024 FIXED in MFA/15524/2023 WITH MFA/15524/2023 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus FAKAR UDDIN AND ANR NATIONAL INSURANCE CO. LTD. Versus FAKAR UDDIN AND ANR B	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI N DHAR MR. R K BHATRA	
19	CRP(IO)/348/2024	JHELM PAUL Versus APARAJITA DAS	MR. A PAUL MS. M M KALITA MR. A PAUL	MS. S B CHOUDHURY MR. S K DAS
20	CRP(IO)/414/2024 WITH LCR	RAFIUL HUSSAIN Versus HARI NARAYAN SINGH	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	J TALUKDAR MR. R ALI MR M BORO MS. J GAYAN

21	CRP(IO)/424/2024	MOMI BHUYAN SENGUPTA Versus ANAND KUMAR GARG	MR H BETALA	
22	CRP(IO)/449/2024	THE UNION OF INDIA AND ANR Versus ANAND JAIN	MR. S K MEDHI	
23	CRP(IO)/536/2024 WITH LCR	SAYDA JAMILA KAZI Versus UTPAL KUMAR BAISHYA AND ANR.	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	MR H K SARMA
24	I.A.(Civil)/3719/2024 WITH LCR in CRP/31/2024 WITH CRP/31/2024	EASMIN BEGUM Versus ABAD ALI AND 3 ORS. ABAD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY MR H DAS	GA, ASSAM SC, REVENUE
25	MC/16/2025 in MACApp./558/2022 (D/O) in MACApp./558/2022	SHRI ARUN KUMAR PAUL Versus THE DIVISIONAL MANAGER		
26	I.A.(Civil)/36/2025 ARB.APP. 9/2015, ARB.APP. 11/2015, ARB.APP. 10/2015, ARB.APP. 5/2015(ALL D/O) in Arb.A./9/2015 WITH I.A.(Civil)/2609/2024	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC Versus M/S G.L. AGARWALLA NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC Versus M/S G.L. AGARWALLA AND 2 ORS	MS. J R THAKUR MR.H MEDHI MR.A THAKUR	
27	WITH I.A.(Civil)/2667/2024	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
28	WITH I.A.(Civil)/2668/2024	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
29	WITH I.A.(Civil)/4016/2024	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA AND 2 ORS	MS.J R THAKUR	MR.P BORAH
30	WITH I.A.(Civil)/4018/2024	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA AND 2 ORS	MS.J R THAKUR	MR.P BORAH
31	WITH I.A.(Civil)/4/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G. L. AGARWALLA	MS. J R THAKUR	
32	WITH I.A.(Civil)/5/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G. L. AGARWALLA	MS.J R THAKUR	
33	WITH I.A.(Civil)/6/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G. L. AGARWALLA	MR.A THAKUR	
34	WITH I.A.(Civil)/7/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G. L. AGARWALLA	MS.J R THAKUR	

35	WITH I.A.(Civil)/8/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G. L. AGARWALLA	MS.J R THAKUR	
	WITH I.A.(Civil)/33/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC Versus M/S G.L. AGARWALLA AND 2 ORS	MS. J R THAKUR	
	WITH I.A.(Civil)/34/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
	WITH I.A.(Civil)/35/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC Versus M/S G.L. AGARWALLA	MR. A THAKUR MS. J R THAKUR	
36	WITH I.A.(Civil)/43/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
37	WITH I.A.(Civil)/44/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
38	WITH I.A.(Civil)/45/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
39	WITH I.A.(Civil)/46/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
40	WITH I.A.(Civil)/47/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MS. J R THAKUR	
41	WITH I.A.(Civil)/402/2025	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC Versus M/S G.L. AGARWALLA	MR.A THAKUR	
42	I.A.(Civil)/209/2025 in MACApp./252/2020 (D/O) in MACApp./252/2020	CHANDRABATI KAKATI AND ANR Versus NATIONAL INSURANCE COMPANY LTD	MR D MONDAL MR G ALAM MR. H ROHMAN	MR S S SHARMA
43	I.A.(Civil)/331/2025 in MACApp./754/2018 (D/O) in MACApp./754/2018	THE ORIENTAL INSURANCE CO. LTD Versus NUR ALI AND 3 ORS	MR A KALITA	
44	I.A.(Civil)/401/2025 B/O in Mat.App./1201/2025	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K SARMA	MS S SHARMA
	WITH Mat.App./1201/2025 (Filing Number)	XXXXXXX Versus XXXXXXX	MR MAYANK SAHEWALLA	
45	I.A.(Civil)/539/2025 in MACApp./301/2018 (D/O) in MACApp./301/2018	NEW INDIA ASSURANCE COMPANY LIMITED Versus MAMPI DAS GUPTA		MR. M DUTTA (R1)
46	I.A.(Civil)/560/2025 FIXED in MACApp./1765/2025	SUMIT DEB Versus RITA DEBNATH AND 4 OTHERS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	

	WITH MACApp./1765/2025 (Filing Number)	SUMIT DEB Versus SMT RITA DEBNATH	Biplab Borgohain	
47	I.A.(Civil)/878/2025 WITH LCR in MACApp./106/2022 WITH MACApp./106/2022	SMTI RENU DEVI Versus THE ORIENTAL INSURANCE CO LTD	MR DIGBIJOY MANDAL	MR. S K GOSWAMI
		THE ORIENTAL INSURANCE CO. LTD. Versus NIBEDITA BHATTACHARYYA AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R-1 TO 3) DR. UTPALJEET BARUAH (R-1 TO 3) MS. R R SARMAH BARUAH (R-1 TO 3)
48	WITH MACApp./173/2022	NEBEDITA BHATTACHARYYA AND 2 ORS. Versus PAWAN JAIN AND 2 ORS.	MR D MONDAL DR. UTPALJEET BARUAH MS. R R SARMAH BARUAH	MR. S K GOSWAMI (R-3) MR. R SHARMA (R-3)
49	I.A.(Civil)/995/2025 FIXED in CRP(IO)/311/2017 WITH CRP(IO)/311/2017 CAVT. NO. 1245/2017	RENUKA DAS Versus ARUNA PATOWARI	MRS. M D CHOUDHURY MR. N BORAH	MR. S DUTTA
		ARUNA PATOWARY Versus RENUKA DAS and 9 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MRM K ROY	MRS M D CHOWDHURY (R-1,5,2c,2d) MS. L SHARMA MR. B J MUKHERJEE MR N BARUAH (R-1,5,2c,2d) FOR CAVEATOR
50	I.A.(Civil)/1006/2025 in MACApp./576/2017 WITH MACApp./576/2017	NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI and 5 ORS	MR. R K BHATRA MS P HUJURI	
		NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI and 2 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR. A R SHOME MR U SARMA MR. A J GHOSH
	WITH I.A.(Civil)/3780/2017 in MACApp./576/2017	NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI and 2 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	
	WITH I.A.(Civil)/3781/2017 in MACApp./576/2017	NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI and 2 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	MR. A R SHOME MR. U SARMA MR. A J GHOSH
	WITH I.A.(Civil)/1007/2025 in MACApp./576/2017	NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI and 5 ORS	MR. R K BHATRA MS P HUJURI	
	WITH I.A.(Civil)/1008/2025 in MACApp./576/2017	NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI AND 5 ORS	MR. R K BHATRA MS P HUJURI	
51	I.A.(Civil)/1032/2025 in MACApp./476/2017 (D/O) in MACApp./476/2017	M/S UNITED INDIA INSURANCE CO LTD Versus TAPAN KARMAKAR AND ANR	MS. M CHOUDHURY S K BEGUM	
52	I.A.(Civil)/1108/2025 in RERA APPEAL/3765/2025 WITH RERA APPEAL/3765/2025 (Filing Number)	PRASANTA KUMAR BHATTACHARYYA Versus M/S. SUNDARAM CONSTRUCTIONS	MR. NOOR KUTUB ALAM MR C GOGOI	MR P BARUAH MR. P DAS
		PRASANTA KUMAR BHATTACHARYYA Versus MS SUNDARAM CONSTRUCTIONS		
53	I.A.(Civil)/1521/2025 in MAC App/132/2020 (D/O) in Review.Pet./4178/2025 WITH Review.Pet./4178/2025 (Filing Number)	SMTI PURNIMA KUMARI Versus THE ORIENTAL INSURANCE CO LTD	MRS A BUJARBARUAH MS A.SARMA	
		SMTI PURNIMA KUMARI Versus THE ORIENTAL INSURANCE CO LTD	MS ANISHA SARMA	
54	I.A.(Civil)/1612/2025 in LA.App./61/2014	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF RES NO 2 KHARGESWAR DAS	MS S CHAKRABORTY	GA, ASSAM MR. P K BHUYAN

	WITH LA.App./61/2014	N F RAILWAY Versus LOHIT CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	WITH I.A.(Civil)/1611/2025 in LA.App./61/2014	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF RES NO 2 KHARGESWAR DAS	MS S CHAKRABORTY	GA, ASSAM MR. P K BHUYAN
	WITH I.A.(Civil)/1613/2025 in LA.App./61/2014	NORTH EAST FRONTIER RAILWAY Versus LOHIT CH DAS	MS S CHAKRABORTY	GA, ASSAM MR. P K BHUYAN
55	WITH LA.App./30/2012	NORTH EAST FRONTIER RAILWAY, Versus BIPIN NATH and ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
56	WITH LA.App./14/2014	N F RAILWAY Versus DEBEN NATH	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
57	WITH LA.App./15/2014	N F RAILWAY Versus KHAGEN KOCH and 2 ORS..	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
58	WITH LA.App./57/2014	N F RAILWAY Versus CHINA RAM DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
59	WITH LA.App./58/2014	N F RAILWAY Versus PRABIN CH. THAKURIA	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
60	WITH LA.App./59/2014	N F RAILWAY Versus KHAGEN CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
61	WITH LA.App./60/2014	N F RAILWAY Versus PURNA RAM DAS and 3 ORS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
62	WITH LA.App./62/2014	NORTH EAST FRONTIER RAILWAY, Versus MOHAN CH. DAS and 3 ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
63	I.A.(Civil)/1650/2025 in MACApp./2448/2025	MAMUDA BEGUM @ MAHMUDA KHATUN AND 2 ORS Versus NAZRUL HOQUE	MR. M TALUKDAR MS. B SARMAH	
	WITH MACApp./2448/2025 (Filing Number)	MAMUDA BEGUM Versus NAZRUL HOQUE	MR MITHUN TALUKDAR	
64	I.A.(Civil)/1655/2025 in MACApp./5726/2025	NATIONAL INSURANCE COMPANY LIMITED Versus ALOKJAN BIBI AND 5 ORS	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./5726/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus ALOKJAN BIBI	ALOK KUMAR BHATTACHARYYA	
HEARING				
65	MFA/92/2011 WITH LCR, FIXED	UNION OF INDIA, Versus M/S UNIQUE COAL TRADER	MR.U K NAIR MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA M. KALITA

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5017/2018	BISHNU RAHANG AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HOSSAIN MR M MONDAL	GA, ASSAM MR G GOSWAMI (R4) MR. K GOGOI (R-4) SC, REVENUE
2	WP(C)/7307/2019	M/S. B.B. COKE COAL Versus THE STATE OF ASSAM AND 3 ORS.	MR G P BHOWMIK MR D KALITA	GA, ASSAM SC. REVENUE
3	WP(C)/904/2020	M/S. STEEL AND GRIP AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA MS P AGARWAL	MR. A GANGULY (r-2)
	WITH I.A.(Civil)/3194/2023 in WP(C)/904/2020	M/S. STEEL AND GRIP AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	DR ANKIT TODI MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	MR. A GANGULY
4	WP(C)/1136/2020	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/6251/2022	SUDAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOUND MR R SARMA MR. P SENGUPTA	GA, ASSAM MR P P MEDHI (r-8) SC, GDD SC, GMC
6	WP(C)/8251/2022	SEEMA REKHA NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. P TALUKDAR	MR. S DUTTA, SC, SBI MR. A K SAHEWALLA (R1 to 4) MR. B J MUKHERJEE(r-4) MR. W SHARMA (R1 to 4) MR. H BURAGOHAIN(r-4)
7	WP(C)/8454/2022 WP(C) 2895/2020 (D/O)	SATYABRATA DEY AND 37 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM MR D NATH (R-3 & 4)

8	WITH WP(C)/3213/2020	PANCHAM DAS AND 7 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR D NATH
9	WITH WP(C)/1064/2021	HARIPADA SAHA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM MR D NATH
10	WITH WP(C)/1470/2023	ASHUTOSH BHOWMICK AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
11	WP(C)/427/2023	AYNUL HOQUE AND 210 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM DY.S.G.I.
12	WP(C)/547/2023	RAJIB GOGOI Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, I O C
13	WP(C)/2461/2023	NIRMALENDU LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. M U MAHMUD (R-4) MR. S DUTTA (R 2- 3) MR S DUTTA (R 2- 3) MR S ISLAM (R-4) J DAS (R-4) MR. S. SUR (R-4) MR S AFRIDI (R-4) SC, S.M.B.
14	WP(C)/6927/2023	PRANJAL PARASH HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B PUSHILAL MR D CHUTIA	GA, ASSAM MR. JYOTIRMOY ROY (r-2,3) MR. C CHAKRAVARTY (r-2,3) MR B P SARMAH (r-2,3) B SAHA (r-2,3) SC. REVENUE
15	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
16	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
17	WP(C)/1984/2024	THE BOKAKHAT SANMILITA YATRIBAHIBUS MALIK ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. S. ALOM	GA, ASSAM MR. M DUTTA(R-9,10,11) MR. U SARMA (R-8) MR K M BORA(R-9,10,11) K. KALITA(R-8) SC, TRANSPORT DEPARTMENT, ASSAM
18	WP(C)/2073/2024	BILPAR DHUMKAR YUVA PARISHAD (NGO) Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, FINANCE
19	WP(C)/3097/2024	SAYED ISFAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
20	WP(C)/3452/2024	NILIMA SOREN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, BTC SC, REVENUE

21	WP(C)/5720/2024	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
22	WP(C)/5734/2024	RUPA DAS DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. S P DEKA MS. J PAUL M DEVI	GA, ASSAM SC, REVENUE
23	WP(C)/6131/2024	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH	GA, ASSAM SC, HEALTH SC, REVENUE
24	WP(C)/6141/2024	GAUTAM GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
25	WP(C)/6348/2024	ANUP KUMAR NAG Versus THE STATE OF ASSAM AND 2 ORS.	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	MR. R SHARMA (R-2) SC, FINANCE DEPTT.
26	WP(C)/6435/2024	KAMALA BEGUM Versus RESERVE BANK OF INDIA AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN A BOTSULUM	MR. P HAZARIKA (R1) MD. S M RAHMAN (R-2,3) MR. H S BORAH (R1)
27	WP(C)/6489/2024	DR. KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS	MR. A BISWAS MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	MS M HAZARIKA(R-4) GA, ASSAM M K BORAH (R-4) MS. P. KASHYAP(R-4) SC, REVENUE
28	WP(C)/6523/2024	BALWAN SINGH @ SRI BALWAN BHAMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM
29	WP(C)/6962/2024	KALAPAHAR ASTHA SEWA SAMITTEE AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM MR P NAYAK SC, GMC
30	WP(C)/6984/2024	RAJENDRA KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE DEPTT.
31	WP(C)/6989/2024	ANJANA GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
32	WP(C)/558/2025	RIPON UDDIN BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM G UDDIN (R5) MR. A UDDIN (R5) P ADHIKARI (R5) DY.S.G.I. SC, NHIDC MR. H. SARMA, (R-3 & R-4), ADDL. SR. GA, ASSAM
33	WP(C)/1102/2025	DHRUBA JYOTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. SC, FINANCE
FOR HEARING U/O XLI RULE II C.P.C.				
34	RSA/36/2025	ASAB UDDIN AND 6 ORS Versus SUNAB ALI	MR. A R TALUKDAR	MR. M A CHOUDHURY (R-1) MR H K BARUAH MR. M ALAM
	WITH I.A.(Civil)/873/2025 in RSA/36/2025	ASAB UDDIN AND 6 ORS Versus SUNAB ALI	MR. A R TALUKDAR	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM
35	RSA/79/2025	SHRI DULAL CHANDRA MANDAL Versus ON THE DEATH OF SRI GAURANGA CH. MANDAL HIS LEGAL REPRESENTATIVES	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	

ORDERS

36	Cont.Cas(C)/524/2016	GAJEN BARMAN Versus RAJEN DAS and ANR.	MR.M DEKA MR.S HOQUE	MR. R N DAS SC, WATER RESOURCE
37	Cont.Cas(C)/676/2019	MONOWAR HUSSAIN Versus ARUNA RAJORI AND 3 ORS	MR. M U MONDAL MR. A WAHAB	MS. P R MAHANTA SC, REVENUE
38	I.A.(Civil)/1965/2020 in RSA/260469/2015	NAZIR ALI AND 4 ORS. Versus SAIFUDDIN AHMED AND 6 ORS.	MS.R CHOUDHURY MR J ISLAM MR.T MOHAMMAD	MR. N D BHUYAN MR. N D BHUYAN MR.P K MAZUMDAR(R-1, 3 - 7) MR.D DAS(R-1, 3 - 7) MR P D BHUYAN (R 2.I, 2.II, 2.III, 2.IV)
WITH RSA/260469/2015 (Filing Number)		NAZIR ALI and4 ORS Versus MD SAIFUDDIN AHMED and 6 ORS		
WITH I.A./1607/2015		NAZIR ALI and 4 ORS, Versus MD. SAIFUDDIN AHMED and 6 ORS,	MS.R CHOUDHURY MR. I ALAM MR. I ALAM MR.J ISLAM MR.T MOHAMMAD MR. T SK MS. R R BORAH	MR.N D BHUYANR-1, 3 - 7 MR.S BHATTACHARYYA(R-1, 3 - 7) MR.P K MAZUMDAR(R-1, 3 - 7) MR.D DAS(R-1, 3 - 7)
WITH I.A.(Civil)/1966/2020		NAZIR ALI AND 4 ORS. Versus SAIFUDDIN AHMED AND 6 ORS.	MS.R CHOUDHURY MR J ISLAM MR.T MOHAMMAD	MR. N D BHUYAN MR. N D BHUYAN MR.P K MAZUMDAR(R-1, 3 - 7) MR.D DAS(R-1, 3 - 7) MR P D BHUYAN (R 2.I, 2.II, 2.III, 2.IV)
WITH I.A.(Civil)/1968/2020		NAZIR ALI AND 4 ORS. Versus SAIFUDDIN AHMED AND 6 ORS.	MS.R CHOUDHURY MR J ISLAM MR.T MOHAMMAD	MR. N D BHUYAN MR. N D BHUYAN MR.P K MAZUMDAR(R-1, 3 - 7) MR.D DAS(R-1, 3 - 7) MR P D BHUYAN (R 2.I, 2.II, 2.III, 2.IV)
39	RSA/161/2022 WITH LCR	SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH	MR. M U MONDAL (R1.3) MD. I H KHAN (R1.3) MR K ISLAM (R1.3) MR A ALIM SK (R1.3)
WITH I.A.(Civil)/694/2024 in RSA/161/2022		SMT. USHA RANI SARMA, Versus ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
WITH I.A.(Civil)/695/2024 in RSA/161/2022		SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
WITH I.A.(Civil)/3924/2024 in RSA/161/2022		SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DAS HIS LEGAL HEIRS ASHUTOSH DAS AND ORS	MR. C K S BARUAH	MR. M U MONDAL
40	Cont.Cas(C)/329/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S R RABHA (R-2) MR P NAYAK (R-2) MR. R K MUSHAHARY
41	Cont.Cas(C)/397/2022	BERPUNG RAJA BASUMATARY@ BIRPUNG RAJA BASUMATARY Versus ANURAG GOEL AND ANR	J U AHMED MR S R NAWAZ	

42	I.A.(Civil)/775/2022 in RSA/1257/2022 WITH RSA/1257/2022 (Filing Number)	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR.	MR. S P ROY MS S DAS	MR. S BISWAS (R1,2) MS D DEVI (R1,2)
43	WP(C)/4037/2022	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. B ASSAM MOJURI SHRAMIK UNION AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. S P ROY MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A R SIKDAR MR G KHANDELIA (r-6) MD A ALI MR. D DEKA MR. K DEKA (r-6) MR. S I TALUKDAR ASSTT.S.G.I. SC, REVENUE
44	Cont.Cas(C)/42/2023	OMAR ALI SHEIKH Versus ANURAG GOEL, IAS AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	MR. B CHOUDHURY (R-2) MR. B CHOUDHURY (R-2) MR P NAYAK (R-2) MS. S CHUTIA MS P DAS MR A CHALIHA MS. PADMINI BARUA
45	I.A.(Civil)/67/2023 RSA 89/2001(D/O) in RSA/89/2001 WITH	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	MR. A C SARMA (R-1,2) MS. R CHOUDHURY (R-4 (2,3,4,5,7 AND 8) MR G BHARADWAJ(R-1,2) MR N BRAHMA(R-1,2)
46	CRP/74/2024	ON THE DEATH OF LATE DHAJENDRA CH. SINGHA HIS LEGAL HEIRS AND 2 ORS Versus MD. MOTIOR RAHMAN AND 5 ORS	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	
47	WITH I.A.(Civil)/4127/2019	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
48	WITH I.A.(Civil)/4128/2019	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
49	WITH I.A.(Civil)/3345/2022	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	
50	RSA/105/2023	ON THE DEATH OF SIBA PRASAD BANERJEE HIS LEGAL HEIRS NAMELY APU BANERJEE AND ORS. Versus ON THE DEATH OF SRI GHANA BORGHAIN HIS LEGAL HEIRS NAMELY NILIMA BORGHAIN AND ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
51	Cont.Cas(C)/625/2024	RASHIDA KHATUN Versus DIBAKAR NATH	MR. A ALI MR S ISLAM MR. Y ALI	
52	WP(C)/3366/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
53	WITH WP(C)/3355/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE

54	Cont.Cas(C)/63/2025	SULEKHA KHATUN Versus CHINMOY PRAKASH PHOOKAN, ACS	MR. M AHMED MD I H LASKAR	MR. G C BORAH
55	Cont.Cas(C)/169/2025	SHRI SAMEER KUMAR ROY Versus SHRI ASIM KUMAR BHATTACHARYYA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. M BHAGABATI(R-1,2) MS. B TALUKDAR (R-1,2) MR. D NATH (R-3) R SAHIINII(R-3)
56	I.A.(Civil)/1467/2025 in RSA/3/2025	ON THE DEATH OF LATE DULAL BARMAN, Versus SMTI SARASWATI BARMAN	MR S KHOUND MR. K MOHAMMED MR. S M MUNIR	
	WITH RSA/3/2025	DULAL BARAMAN AND ANR Versus SARASWATI BARMAN	MR. P P DAS MR. A DAS(P-2) MR S KHOUND(P-2) MR. SURAJIT DAS MR. K MOHAMMED(P-2) MR. S M MUNIR (P-2)	
	WITH I.A.(Civil)/42/2025 in RSA/3/2025	DULAL BARAMAN AND ANR Versus SARASWATI BARMAN	MR. P P DAS MR. SURAJIT DAS	
57	I.A.(Civil)/1504/2025 WITH LCR, B/O in RSA/160/2024	HASEN ALI Versus MOHAMMAD ALI	MS. R CHOUDHURY MS. B. HAZARIKA	
	WITH RSA/160/2024	HASEN ALI AND 3 ORS Versus ON THE DEATH OF MD MADBOR ALI HIS LEGAL HEIRS MOJOR ALI AND ORS	MS. R CHOUDHURY MS. B. HAZARIKA	
58	I.A.(Civil)/1630/2025 in RSA/15152/2024	PHANINDRA NATH DUTTA Versus MIHIR SAIKIA	MR R CHAKRAVORTY S RABHA R BASUMATARY	
	WITH RSA/15152/2024 (Filing Number)	PHANINDRA NATH DUTTA Versus SRI MIHIR SAIKIA	S RABHA	
59	I.A.(Civil)/1643/2025 RSA 82/2021(D/O) in RSA/82/2021	BASID MOHAMMAD ALIAS BASER ALI Versus NASIR AHMED	MR. S AHMED	
	WITH MC/22/2025	BASID MOHAMMAD ALIAS BASER ALI Versus NASIR AHMED	MR. S AHMED	

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025

15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AT 10:30 A.M.AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE SPECIAL DIVISION BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 MACApp./14/2017	ORIENTAL NINSURANCE CO LTD Versus SMTI ARUNA BORA and 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.P DOWERAH MR.SIDHANT DUTTA MS.S THAKURIA	
2 MACApp./139/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus KUNJA RABHA and 5 ORS.	MR. S K GOSWAMI MR.A DUTTA MR. R SHARMA MRS.P M DUTTA	MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR.B C DEKA MR.H GOGOI(R. 1.) MR.H DAS R. 1.
WITH I.A.(Civil)/957/2017 in MACApp./139/2017	THE ORIENTAL INSURANCE CO. LTD. Versus KUNJA RABHA and 5 ORS.	MR.A DUTTA MRS.P M DUTTA	MR.H GOGOI. 1. MR.H DAS(R. 1.)
3 MACApp./154/2017 WITH LCR	MAZIDA BEGUM Versus SRI GAJEN BARUAH and 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS. M CHOUDHURY MR.A AHMEDR-4 MS C BORAH
4 I.A.(Civil)/2823/2019 WITH LCR in MACApp./123/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SRI TAPAN CHANDRA BARDHAN and 2 ORS	MR. R GOSWAMI MS. M SAIKIA	MR A CHOUDHURY MR B PAUL
WITH MACApp./123/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SRI TAPAN CHANDRA BARDHAN and 2 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. J CHAKRABORTY MR. A CHOUDHURY MR. B PAUL
5 MACApp./273/2021 WITH LCR	NIDANUL ISLAM Versus THE NATIONAL INS. CO. LTD. AND 3 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	MR. R C PAUL MRS. S ROY MS P SHILL

6	MACApp./5/2023 WITH LCR	ROHINI DAS AND 2 ORS. Versus M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS.	MS. M DAS MRS. S ROY MS A DAS MS P SHILL	MR T KALITAR-1) MR A KHANIKAR (R-2) R L CHUTIA (R-2) MR. A KAKATI(R-1)
7	MACApp./55/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MAMANI DAS AND 11 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR. A J SAIKIA (r-10) MR. D SARMA (r-9) MR D K NATH(R-11,12) MS N SHYAM (r-9) M CHETIA (r-10) MR. S. PEGU (r-10) FOR CAVEATOR
8	MACApp./318/2023 WITH LCR	SBI GENERAL INSURANCE COMPANY LTD Versus KANMAI MORAN AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
9	I.A.(Civil)/9/2024 WITH LCR in MACApp./1/2024 WITH MACApp./1/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS. ORIENTAL INSURANCE COMPANY LTD Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR. N HAQUE (r-3) MR S AHMED (r-3) MR. A K AZAD (r-3) MR M HUSSAIN (r-3) MR ADITYA AGARWALA MS. R LAILA
	WITH I.A.(Civil)/2572/2024 in MACApp./1/2024	MARIYAM BEGUM @ MORIOM BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD	MR. A R AGARWALA MR. A R AGARWALA MR ADITYA AGARWALA	MS. R D MOZUMDAR
10	I.A.(Civil)/1029/2025 in MACApp./621/2024 WITH MACApp./621/2024	SMT SHANTA PANDEY AND 2 ORS. Versus CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD. AND 2 ORS. CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus SHANTA PANDEY AND 4 ORS	MR D K KALITA MR. K K PARASAR MR. G C BORAH MR. A BHATTACHARYYA	MR. A BHATTACHARYYA
11	I.A.(Civil)/1231/2025 MAC.APP. 708/2024(D/O) in MACApp./708/2024	THE ORIENTAL INSURANCE CO LTD Versus AYESHA KHATUN	MR. S K GOSWAMI MR. R SHARMA	
12	I.A.(Civil)/1234/2025 MAC.APP. 652/2024(D/O) in MACApp./652/2024	THE ORIENTAL INSURANCE CO LTD Versus SMTI RUBINA BEGUM	MR. S K GOSWAMI	
13	I.A.(Civil)/1348/2025 in MACApp./477/2024 WITH MACApp./477/2024	JITEN NATH Versus UNITED INDIA INSURANCE COMPANY LTD UNITED INDIA INSURANCE COMPANY LTD Versus JITEN NATH AND 2 ORS	MR. J ALI MR B ISLAM MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI
14	I.A.(Civil)/1367/2025 WITH LCR in MACApp./126/2024 WITH MACApp./126/2024	KUNJALATA KALITA ALIAS KUNJA KALITA Versus THE ORIENTAL INSURANCE CO LTD ORIENTAL INSURANCE COMPANY LTD. Versus KUNJALATA KALITA @ KUNJA KALITA AND 2 ORS.	MR. A R AGARWALA MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. A R AGARWALA FOR CAVEATOR
15	I.A.(Civil)/1477/2025 WITH LCR in MACApp./634/2024	NISHA RANI BEGUM Versus ORIENTAL INSURANCE CO LTD	MR D MONDAL	MR. R C PAUL

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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8)	MR G SARMA	13-05-2025	To	30-05-2025
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18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025